



QUARTERLY PROGRESS REPORT OF NON-ATTAINMENT CITY GORAKHPUR

Submitted on behalf of State of Uttar Pradesh



JANUARY-MARCH 2021

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

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Basic Information

Name of Non-Attainment City
Sate/ Union Territory
Name of Nodal Officer at PCB/ PCC

Gorakhpur
Uttar Pradesh
Chief Environmental Officer

Email Id
Contact Number
Date

ceolab@uppcb.com
0522-2720832
31-03-2021

Action Point Code	Sector	Total Number of Actions	Number of Actions Completed	Number of Actions Under Progress
CB	CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT	12	4	8
PO	PUBLIC OUTREACH	5	3	2
RD/ C&D	ROAD DUST AND CONTRUCTION & DEMOLITION	36	22	14
VE	VEHICLES	24	20	4
IP	INDUSTRIES	39	29	10
BB/DF	WASTE AND BIOMASS- DUMPING AND BURNING	22	16	6
AQ	AIR QUALITY DATA	9	6	3

1. Capacity Building

Action Point Code	Action Point	Present Status	Total Target	Target Date (Timeline)	Deviation from Approved Action Plan Target	*Annual Target	Field type	** Attachment	Attachment Contents	Total Funds Allocated (Rs. Lakh)	Funds released (Rs. Lakh)	Funds Utilized (Rs. Lakh)	Additional Funds Required (Rs. Lakh)
CB1	Installation & Commissioning of Monitoring Stations												
CB1.1	CAAQMS	03 CAAQMS are required in Gorakhpur city as per CPCB norms, Out of which 1 CAAQMS of IITM in DDMA is requested to be integrated with CPCB national Network. Work order issued by UPPCB for 01 no. of CAAQMS at MMMTU, Gorakhpur. Demand for 01 more CAAQMS is made under NCAP.	03 CAAQMS	1. (March21) 2. 1year after receiving fund	No	1 CAAQMS	Number	Yes	Details are attached as Annexure CB1	200	200	0	400 (With purchase, installation and 05 years of O & M)
CB1.2	Manual Stations: Upgradation & Establishment of background station	03 Manual stations are installed and Functional in Gorakhpur city. 03 Manual Station's up gradation for PM2.5	03 Manual Station's up gradation for PM2.5	Dec. 2021	No	03 Manual Station's up gradation for PM2.5	Number	Yes	List of locations of Installed Manual Stations are attached as Annexure CB2	10.56(for O&M per year) for 03 existing stations without upgradation	10.56	10.56	14.556 (for O&M per year) for 03 stations
CB3	Assessment of sources												

CB3.1	Emission Inventory	Emission Inventory based on secondary data is prepared and Draft is approved by CPCB.	Comprehensive Source Apportionment and Emission inventory to be done after receiving Funds	03 years after receiving funds	No	Comprehensive Source Apportionment and Emission inventory to be done after receiving Funds	Number	Yes	Details are attached as <u>Annexure CB3</u>	-	-	-	15
CB3.3	Source Apportionment Study		-	-	-	55							
CB4	Training & Capacity Building												
CB4.1	Development of online training module with online test & certificate generation facility for training & skill development of public officials on Waste Management and ensure periodic trainings	Training modules will be prepared as per UPPCB Training Calendar	Regular Activity	Regular Activity	No	Regular Activity	Number	Yes	Details are attached as <u>Annexure CB4</u>	35 Lakh	24 Lakh	24 Lakh	11 Lakh
CB4.2	Infrastructure development (Laboratory/ AQM Cell)	AQM cell in UPPCB HQ and Gorakhpur ULBs and Air lab RO Gorakhpur has already been constituted and functional	Completed	June, 2021	No	Completed	Number	Yes	DM order for constitution of AQM cell attached as <u>Annexure CB5</u>	-	-	-	Capex 20.0 Opex 5.0/Year
CB4.3	Enforcement Units	Demand has been raised to purchase 03 enforcement units (including vehicles and staff)	3	Dec-21	No	3	Number	No	Nil	-	-	-	24.75 lakh (@ 8.25 lakhs per unit including vehicles and 01 Staff)

CB4.4	Development of online training module with online test & certificate generation facility for skill development for improving operation of Air Pollution Control Systems installed at sources, operation of brick kilns, Cane Kohus etc. and ensure periodic trainings	Drafts are under preparation	3	31.03.2021	No	3	Number	No	Nil	-	-	-	30 Lakh
CB4.5	Conduct study on development of Green Infrastructures in the City for Identification of suitable green infrastructures for control of air pollution and earmarking the places on GIS platform along with a publication of a field guide of SOPs	Evaluation of Proposals recieved from reputed institutes for development of Green infrastructure is under progress	1	31.03.2022	No	1	Text	No	Nil	-	-	-	10 Lakhs
CB5	Emergency Response System	As Gorakhpur city is recently listed in NAC, order for GRAP implementation will be issued.	GO to be issued for implementation of GRAP	31.06.2021	No	GO to be issued for implementation of GRAP	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
CB6	Carrying Capacity												
CB6.1	Assessment of Carrying Capacity of NAC	Carrying Capacity study to be done after recieveing Funds	1	Mar-23	No	1	Text	No	Nil	Nil	Nil	Nil	50
CB6.2	Revision of Master Plan on the basis of Carrying Capacity of NAC	To be done after assessment of Carrying Capacity	At the time of revision of Master Plan	Dec-23	No	At the time of revision of Master Plan	Text	No	Nil	Not Required	Not Required	Not Required	Not Required

2. Public Outreach

Action Point Code	Action Point	Present Status	Total Target	Target Date (Timeline)	Deviation from Approved Action Plan Target	*Annual Target	Field type	**Attachment No.	Attachment Contents	Total Funds Allocated (Rs. Lakh)	Funds released (Rs. Lakh)	Funds Utilized (Rs. Lakh)	Additional Funds Required (Rs. Lakh)
PO1	Public Outreach												
PO1.1	Daily Air Quality Public Information Dissemination System	Daily Air Bulletin will be available after installation of CAQMS. UPPCB asked DDMA, Gorakhpur vide letter dated 07.01.21 to provide requisite to integrate their CAAQMS with CPCB national Network. Monthly ambient air quality is available on UPPCB portal.	Integration of CAAQMS with CPCB National Network.	15 days after integration of CAAQMS with CPCB National Network.	No	Integration of CAAQMS with CPCB National Network.	Number	URL	http://www.rippcb.com/ambient_quality.htm	Not required	Not required	Not required	Not required
PO1.3	Issue public advisory for prevention and control of air pollution by newspaper publication and radio jingles	Public advisory for prevention and control of air pollution is issued time to time as and when needed	Regular Activity	Regular Activity	No	Regular Activity	Number	URL	http://www.rippcb.com/ambient_quality.htm	Not required	Not required	Not required	Not required
PO1.4	Deeper public engagement and consultation (Hackathons/Workshops/ Programmes in schools/ colleges)	Public engagement Programmes will be organised as per Public Awareness Calendar	Regular Activity	Regular Activity	No	Regular Activity	Number	Yes	Public Awareness Calendar for Year 2021-22. Attached as <u>Annexure PO1</u>	Nil	Nil	Nil	25 lakhs

PO1.6	Develop & online awareness/orientation module with online test & certificate generation facility for Common Citizen in order to ensure their participation (Paryavaran Prahari) in control of air pollution and ensure regular online training	Preparation of online modules is under progress	1	31.12.2021	No	1	Number	No	Nil	Nil	Nil	Nil	10.00 Lakhs
PO2	Public Grievance Redressal System												
PO2.1	App Based System	Swaccha vayu app is functional	Regular Activity	Achieved	No	Regular Activity	Number	No	Nil	Not required	Not required	Not required	Not required

3. Road Dust and Construction & Demolition

Action Point code	Action Point	Present Status	Total Target	Target Date (Timeline)	Deviation from Approved Action Plan Target	*Annual Target	Field type	**Attachment	Attachment Contents	Total Funds Allocated (Rs. Lakh)	Funds released (Rs. Lakh)	Funds Utilized (Rs. Lakh)	Additional Funds Required (Rs. Lakh)
RD1	Road dust												
RD1.1	Immediate lifting of solid waste generated from desilting and cleaning of municipal drains for its disposal	GNN is lifting solid waste generated from desilting and cleaning of 11 large municipal drains	11 large drains	Regular activity	No	NA	Number	Yes	List of Drains attached as Annexure RD1	Nil	Nil	Nil	Nil
RD1.2	Maintain potholes free roads	Maintenance of road is going on: (i) Infront of Buddha vihar part A, B & C parallel to deoria by pass length 2.45 km.	2.93 km	31.03.2021	No	2.93 km	Number	Yes	As per present status	Nil	Nil	Nil	11.78
		(ii) west corner of champa devi park to residence of VC GDA length 0.48km.											3.1
RD1.3	Regular night cleaning of street surfaces and spraying of water to suppress dust.	For All Major Roads Purchase of 06 Water Sprinklers along with O & M cost for 4 years @ 50 L/Street Sprinkler	To be Purchased and made operational by 31.03.2022	31.03.2022	No	To be Purchased and made operational by 31.03.2022	Number	No	Nil	Nil	Nil	Nil	300
RD1.4	Black-topping of unpaved road	Seven Roads in Rapti Nagar Vikas Scheme	44.5 km	31.12.2021	No	44.5 km	Number	No	Nil	Nil	Nil	Nil	2690.0
RD1.6	To take appropriate action to remove road dust/silt regularly by using mechanical sweepers	For All Major Roads Purchase of 06 Mechanical Street Sweepers along with O & M cost for 4 years @ 2.5 Cr/Street Sweepers to be done	06 Mechanical Street sweeper	31.03.2025	No	06 Mechanical Street sweeper	Number	No	Nil	Nil	Nil	Nil	1500
RD1.7	End-to-end paving of the road	15 km roads are identified for end-to-end paving	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Nil	Nil	Nil	540.00
RD1.9	Introduce water	Major Traffic Intersection	10 major	31.03.2025	No	10 major	Number	Yes	Details	Nil	Nil	Nil	202

	fountain at major traffic intersection	Points- 1. Ghantaghar 2. Townhall 3. University Student Union Building 4. University North 5. University South 6. Mohaddipur 7. Malgodam 8. Asuran 9. Golghar 10. Transport Nagar	traffic intersections			traffic intersections			attached as Annexure RD2				
RD1.11	Improvement of infrastructure for decongestion of road.	1. Construction of 4 lane Gorakhpur Bypass 17.66 km	Ongoing	31.12.2023	No	Ongoing	2	No	Nil	Nil	Nil	Nil	86,600
		2. Four laning widening and strengthening of NH-29E from km 81.420 to 99.00 sonauli - gorakhpur road (j)								288.53	Nil	83.53	28,800
		3. 4-lanning of varanasi Gorakhpur section of NH-29 from 148.00 208.300 km [package-iv]								2,98,200	NA	276.87	2,98,200
		4. Smart Street Project								Nil	Nil	Nil	4900
		5. ITMS project								Nil	Nil	Nil	4400
RD1.13	Implement truck loading guidelines; use of appropriate enclosures for haul trucks; gravel paving for all haul routes.	Truck loading guidelines are followed	Regular Activity	Regular Activity	No	Regular Activity	Yes	No	Nil	Not required	Not required	Not required	Not required
RD1.14	Identify road stretches with high dust generation	Roads dust estimation has been carried out for 5 roads. 1. Lucknow road near danapani	5 Roads have been identified	31.03.2021	No	5 Roads have been identified	No.	Yes	List of Drains attached as Annexure RD3	Not Required	Not Required	Not Required	Not Required
		2. kali mandir near jalkal building golghar											
		3. Gorakhpur maharajganj near khajanchi chauraha											
		4. Gorakhpur sonouli road near bargadwa chauraha											
		5. Gorkhpur deoria near MMTU											

RD1.17	Development of infrastructure for use of treated water of STPs for dust suppression and irrigation	Two nos of STPs is functional in Gorakhpur having Capacity 15 MLD & 30 MLD. Two nos of STPs is proposed having capacity 44 MLD & 40 MLD under Namani Gange scheme. & Amrut Mission Scheme respectively.	2 STP	DPR Preparation by 31.03.2022	No	2 STP	Number	No	Nil	Nil	Nil	Nil	To be provided after DPR is prepared
				Project Completion by 31.03.2025									
RD1.18	Regular monitoring of dust load on major roads of the city	Monitoring in 5 Roads is being done	5 Roads	Regular activity	No	5 Roads	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
RD1.19	Preparation and implementation of Road dust hotspot action plan	05 hotspots identified and action taken for mitigation	5 Roads	Regular activity	No	5 Roads	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
RD2	Creation of green cover												
RD2.2	Creation of green buffers along the traffic corridors and their maintenance	8.50km road side plantation in steel Tree Guards.	1. 8.50km (2077 plants) roads side plantation in steel Tree Guards	31.03.2021		1. 8.50km (2077 plants) roads side plantation in steel Tree Guards	Number	Yes	As per present status	Nil	Nil	Nil	65.38 lacs
		2.85 ha block plantation in barbed wire fencing	2. 2.85 ha block plantation (3420 plants)		2. 2.85 ha block plantation (3420 plants)	28.32 Lacs							
		In 500-meter length, landscaping & Beautification of Bandha at Gorakhpur Lucknow Road, Nausad	3. Beautification of Bandha at Gorakhpur Lucknow Road	31.03.2022	3. Beautification of Bandha at Gorakhpur Lucknow Road	100 Lakhs							
		7000 tree guard required for road side plantation.	4. 7000 Tree guards		4. 7000 Tree guards	70 Lakhs							

RD2.3	Necessary changes in byelaws- Greening of open areas, gardens, community places, schools and housing societies	Maps are sanctioned as per provision of master plan and building byelaws. 20% of total area will be green area where trees will be planted @125 tree/ha. (Building byelaws 3.1.2.2 (xi) (ka)	Completed	Completed	No	Completed	Text	Yes	Annexed as Annexure RD4	Not Required	Not Required	Not Required	Not Required
RD2.4	Urban Greening with green infrastructures (vertical garden, green pavements, pocket parks, City Forest, Miyawaki forest & grasscrete tiles etc.)	There is no active Green infrastructure Project in Gorakhpur city. Possibilities for Green infrastructure will be explored.	Nil	Nil	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
RD2.5	Builders should leave minimum 15% area for green belt in residential colonies to be made mandatory.	Provision has been made in (building byelaws 2.2.1 (kha)(i) Minimum 15 % area will be reserved for park and open area (residential layout)	Regular Activity	Regular Activity	No	Regular Activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
RD2.7	Provision for maintaining at least 10% tree cover area in the city in master plan.	Open areas are provided in master plan as per URDPF Guidelines. 10.45% of total urbanisable area in Gorakhpur Action Plan 2021. In addition to this, 15% land for park/green spaces are reserved in residential layout plan and 10% in non-residential layout plans as per building byelaws.	Revision in the Master Plan 2021	31.03.2022	No	Revision in the Master Plan 2021	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D1	Construction Activities												
C&D 1.1	Ensure transportation of construction materials in covered vehicles	4. Regular vigilance is done on construction material transportation. Guidelines will be included in terms and conditions of the contract bonds.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.2	Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.)	1. UPPCB has launched dustapp www.upecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air act in the newspaper dated 23.09.2020 and	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

		through e-advertisement for the same 2. The app is functional since October 2020 and 09 construction projects have submitted online self dust control audit assessment online												
C&D 1.3	Restriction on storage of construction materials along the road.	Regular vigilance is done on construction material transportation. Guidelines will be included in terms and conditions of the contract bonds. Will be complied by the concerned departments. GDA takes stacking charges (Malba Shulk) to sanction maps of plot area <2000 sqm. This stacking charges are utilized by Nagar Nigam Gorakhpur for cleaning and maintenance of roads. For plot area >2000 sqm, no stacking charges is realized the PP has to stack their construction material within their plots.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required	
C&D 1.4	Covering of construction site.	Restriction on storage of construction materials along the road is strictly enforced. All construction sites are being covered by green mesh curtain. All construction areas are being covered to avoid dispersion of particulate matter.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required	
C&D 1.5	To create separate space/zone to handle solid waste, C&D waste and other waste in the city	GNN has C&D waste storage site which have waste storage of 3-4MT/day. C&D waste at storage site is continuously taken out for reuse. 01 No of C&D waste Management Facility will be established.	01 No of C&D waste Management Facility will be established.	31.12.2022	No	01 No of C&D waste Management Facility will be established.	Number	No	Nil	Nil	Nil	Nil	500	

C&D 1.6	To mandate facility of tar/brick/gravel lined road inside the construction site for movement of vehicles carrying construction material	The Vehicle movement on road only except in dumping area within construction site.	Mandated and monitored through dustapp	Completed	No	Completed	Number	URL	Link of Dust app : http://dustapp.ucecp.in/	Not Required	Not Required	Not Required	Not Required
C&D 1.7	Promotion of the use of prefabricated blocks for building construction	To impose suitable conditions in the tenders for use of prefab building blocks along with amendments in SoRs	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.8	Enforcement of Construction and Demolition Waste Rules	Regular inspection is carried out to prevent such type of activity. Any defaulter found is imposed with penalty and action taken as per law.	Mandated and monitored through dustapp	Regular Activity	No	Mandated and monitored through dustapp	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.9	Control measures for fugitive emissions from material handling-conveying and screening operations	1. UPPCB has launched dustapp www.ucecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air Act, 1981 in the newspaper dated 23.09.2020 and through e-advertisement for the same	Mandated and monitored through dustapp	Regular Activity	No	Mandated and monitored through dustapp	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.10	Develop and implement dust control measures for all types of construction activities -- buildings and infrastructure.	Dust control measures for the construction works carried out by the Development Authority and also by the Private Builders/Developers.	Mandated and monitored through dustapp	Regular Activity	No	Mandated and monitored through dustapp	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D1. 11	Enforce restrictions on construction activities within urban air shed zones during high pollution period	Construction activity will be restricted within urban air shed zones during high pollution period vide order from the District Administration.	GRAP will be implemented	31.03.2021	No	GRAP will be implemented	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.12	Frame and implement policy for segregation of construction and demolition waste and provide a network of decentralized C&D waste segregation and collection sites across the city.	This action will be taken up as per given timeline. No action yet as Action plan is approved in March21.	Establishment of adequate number of collection centres and processing facility	31.03.2022	No	Establishment of adequate no. of collection centres and processing facility	Number	No	Nil	Nil	Nil	Nil	To be provided after DPR is prepared

C&D1.13	Promote recycling of construction and demolition waste.	This action will be taken up. No action yet as Action plan is approved in March21.	All ongoing sites	Regular Activity	No	All ongoing sites	Number	No	Nil	Nil	Nil	Nil	Nil
C&D 1.14	Mandatory installation of PTZ Cameras in Construction Sites with open access to UPPCB	As per the latest UPPCB direction, all construction sites shall have PTZ cameras installed	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.15	Develop, ensure & monitor periodic online Self Declaration of Dust Control Audit by the Project Proponents/ Site in Charges on the portal http://dustapp.upecp.in/ developed by UPPCB	The app is functional since October 2020 and 09 construction projects have submitted online self dust control audit assessment online	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.16	Appropriate combination of dry scrubber system/filters and wet scrubbing system should be installed for drier and flue gases to control fugitive and flue gas emission.	Hot Mix Plants have APCS installed	All operational Hot Mix Plants	Regular activity	No	All operational Hot Mix Plants	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.17	Mandatory installation of PTZ Cameras in Hot mix & ready-mix plants with open access to UPPCB for remote monitoring.	To be installed	All Hot Mix Plants	Regular activity	No	All Hot Mix Plants	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D 1.18	New Hot mix plants should be permitted only on LPG fuel. Promotion of fuel conversion to LPG in existing Plants	No new hot mix plants installed.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

5. Vehicles

Action Point Code	Action Point	Present Status	Total Target	Target Date (Timeline)	Deviation from Approved Action Plan Target	*Annual Target	Field type	**Attachment	Attachment Contents	Total Funds Allocated (Rs. Lakh)	Funds released (Rs. Lakh)	Funds Utilized (Rs. Lakh)	Additional Funds Required (Rs. Lakh)
VE1	Improve and strengthen PUC programme												
VE1.1	Number of online PUC centres in the city	49 PUC centres in Gorakhpur	49	Regular Activity	No	49	Number	URL	List of PUC can be viewed: https://vahan.parivahan.gov.in/puc/views/PUCCenterList.xhtml	Not Required	Not Required	Not Required	Not Required
VE1.2	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	Vehicles are being checked by traffic police on regular basis at 43 important crossings all over the city.	2500 vehicles/ Month	Regular Activity	No	2500 vehicles / Month	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE1.3	Auditing and reform of Pollution Under Control (PUC) certification	All the PUC centres are regularly checked by technical officers & monitoring is being done regularly.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE1.4	linking of PUC centres with remote server and eliminate manual intervention in PUC testing.	All the PUC centres are online.	49	Completed	No	49	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

VE1.5	Integrate on-board diagnostic (OBD) system fitted in new vehicles with vehicle inspection	All vehicles manufactured in India from April 1, 2020 onwards, including 2-W and 3-W will have to be equipped with OBD systems to check the level of emissions, according to the latest amended BS VI norms	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE1.6	Link PUC certificates with annual vehicle insurance	PUC certificates are linked with vehicle insurance	Regular Activity	Regular Activity	No	Regular Activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
VE2	Vehicle labelling or sticker programme	Instruction have been given to PUC Centres for pasting stickers at the time of sale of vehicle. So that vehicle that are fulfilling pollution norms can be identified.	Regular Activity	Regular Activity	No	Regular Activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
VE3	Freight transport												
VE3.1	Use of off-peak passenger travel times to move freight and restrict the entry of heavy vehicles into cities during the day to continue	No entry of heavy vehicles is scheduled for 7:00 AM to 10:00 PM. During this period heavy vehicles are restricted at City entry point Sahjanwa, Nandanagar and Bargadwa.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE3.2	Provide truck rest areas/parks along national and state highways to prevent entry of trucks into cities during peak hours.	2 rest points constructed by NHAI in Gorakhpur city at NH-21(NEW Name- NH-27), 05 other locations have also been identified by GDA and will be developed jointly by NHAI/PWD and GDA.	Completed	Completed	No	Completed	Number	Yes	Details annexed as <u>Annexure VE1</u>	Nil	Nil	Nil	2898.6

VE3.4	Check overloading: Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable.	131 overloaded vehicles passed through Tendua toll plaza during January 2020 to December 2020. 10 times penalty was recovered from 4 vehicles under Central motorvehicles rules,1989.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not required	Not required	Not required	Not required
VE3.5	Define routes, permits, fares, vehicle design and safety standards, and vehicle technology standards for para-transit vehicles.	12 routes are identified in Gorakhpur city	Completed	Completed	No	Completed	Number	Yes	List of Routes is attached as Annexure VE2	Not required	Not required	Not required	Not required
VE4	Clean fuel and fuel Quality												
VE4.4	Use of Bioethanol in the city/urban transport system/waste to energy.	01 second generation(2G) ethanol is sanctioned in Gorakhpur with 1600 TPD Bio-mass consumption capacity at defunct Dhuriapar Co-operative Sugar Mill.	01 2G-ethanol plant	31.03.2023	No	01 2G-ethanol plant	Number	No	Nil	Not required	Not required	Not required	Not required
VE5	Parking Management												
VE 5.1	Prevent parking of vehicles in the non-designated areas	Strict Action Taken against the unauthorized parking. 86 challans done in a month against wrong parking.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not required	Not required	Not required	Not required
VE 5.2	Multi-Layer Parking	01 No/4200 sqm (for 383 Cars Parking is Under progress.	6 Multi-Layer parking	30.06.2024	No	6 Multi-Layer parking	Number	Yes	Details Attached as Annexure VE3	4321.7	2329.07	1600	2721.7
		5 other multilayer parking locations viz. Near City Mall, Vijay Chauraha, Medical College, Bargadwa police Chowki and Betyahata Chowk. have been identified in the city limits.								Nil	Nil	Nil	16338

VE6	Strengthening of Public Transportation												
VE6.1	Regulate the taxi industry	Through trade certificate and permit for issuing such typical vehicles.	Regular Activity	Regular Activity	No	Regular Activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
VE6.7	Steps for promoting battery operated vehicles like E-rickshaw/E-Cart	Battery operated E rickshaws has been exempted from registration. Registration banned on Diesel driven auto rickshaw in Gorakhpur city. Only CNG/PNG/Petrol driven autorickshaw has been permitted. Tender has been invited for operation of 25 electric buses. Number of CNG/LPG/petrol driven autorickshaws has been restricted up to 3125 only.	25	30.6.2021	No	25	Number	No	Nil	Nil	1143	Nil	3747
VE8	Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.	District Road Safety Committee conduct 3-4 programmes per year in Gorakhpur for creating Public Awareness	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	-	-	-	110
VE9	Periodic calibration test of vehicles emission monitoring instruments	Online testing of PUC has been started from September 2019. Transport Commissioner has order for the installation of PUC centres at every vehicle dealer in their workshop Vide order dated 20 November 2020. Calibration of PUC machines is done once in a year.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

VE10	To check the calibration of emission monitoring equipments, housed in Emission Testing Centers (ETCs) once in 6 months to know the status of equipments	vehicles emission test done by PUC centres in district. Apart from this every commercial vehicle have to come in RTO for fitness test every year. All registered commercial vehicle's fitness conducted by REGIONAL INSPECTOR posted in RTO office. Then a fitness certificate issued to that vehicle.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE11	Phase out old vehicles and vehicle scrappage policy												
VE11.1	Inspection /maintenance to all BSII & BS III	Inspection of commercial Vehicles is done by RI (Tech) in office as per norms for private vehicles. It is the responsibility of vehicle owner	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE11.2	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	As per order of NGT no diesel vehicle older than 10 years and petrol vehicle older than 15 years is being allow for re-registration in the district only NOC is issued for districts allowed by transport commissioners or the number of such vehicles is cancelled	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE11.3	Enforcement of law against visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles.	Regular check on visibly polluting vehicle is conducted and polluting vehicles are challaned. 757 vehicles are challaned in year 2020-21	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
VE11.5	To increase fine on vehicle owners (not drivers) where the visible smoke is emitted and noticed.	As per the Motor Vehicle Act, 1989 and amendments from time to time. Rs. 10000/- (fine has been increased	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

		up to 10 times)												
VE11.7	The restriction on use of two stroke vehicles in phased manner (2-Stroke, 3-stroke)	As per NGT order, use of diesel vehicle older than 10 years and petrol vehicle more than 15 years old is restricted. Registration certificate of Non-Transport Vehicle falling in this category has been suspended. Currently there is no provision for restricting use of vehicle on the basis of engine stroke type	Nil	Nil	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required	

6. Industries

Action Point Code	Action Point	Present Status	Total Target	Target Date (Timeline)	Deviation from Approved Action Plan Target	* Annual Target	Field type	**Attachment	Attachment Contents	Total Funds Allocated (Rs. Lakh)	Funds released (Rs. Lakh)	Funds Utilized (Rs. Lakh)	Additional Funds Required (Rs. Lakh)
IP1	Industrial air pollution control												
IP1.1	To intensify monitoring of industries to reduce of emission by the industries.	Total Air polluting industries in Gorakhpur are 49 and their monitoring is being done time to time by this office.	49	Regular activity	No	49	Number	Yes	List of air polluting industries attached as <u>Annexure IP1</u>	Not Required	Not Required	Not Required	Not Required
IP1.2	Action against non-complying industrial units	Inspections of industries are being done on regular basis and find the defaulter of the industries action is taken under section 31A of air pollution (Prevention and control) act 1981 as amended by UPPCB	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.3	Shifting/Closing of Polluting Industries from non-conforming to conforming area	There are no industries in non-conforming area in Gorakhpur. Necessary Action will be taken if found in future.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.5	Auditing for Air pollution measures and Online reporting systems in the industrial sectors namely Slaughter houses, Sugar industries, Textile industries, Distilleries, Steel plant, Pulp & paper industries	There are 49 Air polluting industries in Gorakhpur. All 49 industries are installed with air pollution control System for controlling air pollution such as ESP, Wet scrubber, Multicyclone dust collector, bag filters etc. Continuous Emission monitoring system which connects to CPCB or UPPCB server also installed in only 06 units.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

IP1.1 0	Ensuring installation/Up-gradation and operation of air pollution control devices in industries	During the emission inventory survey total 49 air polluting industries have been identified. Out of these only 25 industries have APCS installed. The remaining 24 industries having sufficient stack height. Additional APCS not required.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.1 1	Action/closure against defaulting/unauthorized industrial units.	This is a regular activity to identify the defaulting units and action is taken time to time by the regional office, Gorakhpur. Action is taken against 05 defaulter unit under section 31A of air pollution (Prevention and control) act 1981 as amended by UPPCB	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.1 2	Ensuring emission standards in industries	The Air polluting industries situated in Gorakhpur already installed/up-graded with air pollution control devices. All these air polluting industries are monitored by UPPCB time to time	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.1 4	Measures taken for location specific Emission reduction.	Hotspots have been identified for construction, traffic congestion, road dust, etc and action plan for control of air pollution in hotspot is being implemented	Regular activity	Regular activity	No	Regular activity	Number	Yes	Details of Hotspots attached as <u>Annexure IP 2</u>	Not Required	Not Required	Not Required	Not Required
IP1.2 6	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries.	Bank guarantee shall be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental pollution from industries	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.2 8	Implementation of SOx and NOx standards notified by MOEF&CC	SOx and NOx standards for industries notified by MoEF& CC notification GSR 96(E) dated 29.01.2018 has been implemented.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

IP1.2 9	Prepare and implement local area action plan for pollution hotspots and strict enforcement of air pollution control measures in all industries, including those located in unauthorized areas.	Implementation for pollution hotspots, inspection team will be constituted by DM Gorakhpur to have a surveillance on industries and a team along with concerned depts for those industries which located in unauthorized area shall be constituted as soon as possible.	Regular activity	Regular activity	No	Regular activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.3 0	Assess the number of industrial units that are non-compliant and prepare unit/plant wise action plan for time bound compliance or be shut down.	Periodic inspection of industries is done and necessary action taken against non-compliant industries.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.3 2	Industrial units to install water spraying system of internal roads and washing of tyres of vehicles	Water sprinkling being done using existing infrastructure	Regular activity	Regular activity	No	Regular activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.3 3	Monitoring of Cane Kolhus for compliance of CPCB guidelines.	No cane kolhus in Gorakhpur	Nil	Nil	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.3 4	Support to Cane Kolhus for installation of appropriate Air Pollution Control System	No cane kolhus in Gorakhpur.	Nil	Nil	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.3 5	To conduct feasibility study to phase out small boilers in Industrial Clusters in GIDA by centralized steam supply system	Feasibility study will be carried out with help of IoR selected under NKN	1 feasibility study	31.12.2022	No	Award of feasibility study	Text	No	Nil	Nil	Nil	Nil	10 Lakhs
IP3	OCEMS in Industries												
IP3.1	There should be provision to use CEMS data as legal evidence and a policy be framed in consultation with Central Pollution Control Board.	Monitoring is done through OCEMS in 06 industry.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP3.5	Monitoring of industrial emission including real time online monitoring through	OCEMS installed by 06 polluting industries.	Regular Activity	Regular Activity	No	Regular Activity	No.	No	Nil	Not Required	Not Required	Not Required	Not Required

	OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units					ty							
IP4	Clean fuel in industries												
IP4.1	Introduction and shifting towards cleaner fuels in industries where PNG supply is available	Direction has been issued to UPSEIDA to ensure availability of cleaner fuel in Industrial area GIDA by Department of Infrastructure and Industrial Development	Nil	06 months after the availability of PNG/CNG	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP4.2	Conversion to CNG/PNG from wood / coal and other agro and fossil fuels.	Direction has been issued to UPSEIDA to ensure availability of cleaner fuel in Industrial area GIDA by Department of Infrastructure and Industrial Development.	Nil	06 months after the availability of PNG/CNG	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP4.4	Establish a protocol for using cleaner fuels & technology in industries	Cleaner fuel & technologies in industries are promoted.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP4.5	Restriction on using unauthorised fuels in industries such as rubber, polythene, cotton bags, etc. and other dirty fuels.	Already restricted on using unauthorised fuels in industries and actions are being taken on defaulters as per norms.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP4.8	Preparation and implementation of Industrial hotspot action plan	Industrial hotspots are identified and necessary action taken	Regular Activity	Regular Activity	No	Regular Activity	Number	Yes	Details of Hotspots attached as Annexure IP2	Not Required	Not Required	Not Required	Not Required
IP5	Control of air pollution from Brick kilns												
IP5.1	Adapting new technologies for Brick kilns	228 brick kilns are situated in Gorakhpur. 78 brick kilns are already converted to Zig Zag.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

IP5.2	Identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units.	Regular monitoring and identification of brick kilns for use of designated fuel is being done by this office time to time and action taken against unauthorized brick kilns.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP5.3	Conversion of natural draft brick kilns to Force/ induced draft.	228 brick kilns are situated in Gorakhpur. Brick Kilns owners will be encouraged to adopt for cleaner technologies. Timeline for Zig-Zag technology is not given by CPCB in other than NCR cities.	228	Timeline for Zig-Zag technology is not given by CPCB in other than NCR cities.	No	228	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP5.4	Closure of unauthorized units by seeking the possibility for shifting of kilns outside corporation limits. This should be replaced as "Closure of brick kilns not conforming the siting guidelines of UP Govt." as shifting is not possible	If this type of situation is identified then immediate action shall be initiated.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP5.5	Prescribe design specifications for improved kilns and ensure compliance checking to know that conversion has actually taken place.	All the officers have been instructed to ensure compliance for checking to know that brick kilns actually converted into prescribed design or not. In case of defaulting action shall be taken.	Regular activity	Regular activity	No	Regular activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required

IP5.6	To identify the clusters of brick kilns including upwind & downwind monitoring locations for ambient air quality monitoring.	Piprauli and Jungle Kaudia, in upwind direction and Sarदार nagar, in downwind direction has been identified as major clusters of Brick kilns.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP5.7	To impose cluster pollution responsibility conditions in the Consent to Operate of brick kilns in the clusters after due consultation with brick kilns operators	The cluster pollution responsibility condition in the CTE of brick kilns shall be imposed at the time of granting CTE of brick kilns	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP11	Control of air pollution from generator sets												
IP11.1	Allow only DG sets meeting emission and design of chimney/ exhaust, acoustic enclosures standards to operate	Industries are equipped with DG sets having acoustic enclosure and appropriate height of chimneys.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP11.2	Curtail use of DG Sets in social events by providing temporary electric connections and uninterrupted power supply	UPPCL should ensuring availability of 24 hrs power supply to the consumers. It is further to add that on occasion of any social event in Gorakhpur town temporary connection are released on demand of organisers.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP12	Control of air pollution from waste incineration												
IP12.2	Implement CEMS for incinerators and provide data on emissions on an open platform	No incinerator is situated in Gorakhpur and provide the data of emission to CPCB or UPPCB and on an open platform.	Nil	Nil	No	Nil	Nil	No	Nil	Not Required	Not Required	Not Required	Not Required

IP13	Renewable Energy												
IP13.2	Identify and target commercial and industrial establishments for installation of roof top solar system	This action will be taken up as per given timeline. No action yet as Action plan is approved in March21.	0.4MW	31-03-2025	No	0.4 MW	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP13.4	Organise consumer outreach programme for roof top solar programme	This action will be taken up as per given timeline. No action yet as Action plan is approved in March21.	Organise Programme for roof top solar programme	31-03-2025	No	Organise Programme for roof top solar programme	Number	No	Nil	Nil	Nil	Nil	80 Lacs
IP14	Accelerate the technological transformation of enterprises and improve their technological innovation capabilities												
IP14.1	Establishment of Knowledge Centre for promotion of technological transformation for desulfurization, denitrification, efficient dust removal, volatile organic compound control, diesel engine (vehicle) emission purification, environmental monitoring, and new energy vehicles, smart grids, etc.	Work will be taken up as per given timeline under NKN	Establishment of Knowledge Centre with the help of Educational Institute/Consultancy Firms	31-08-2021	No	Establishment of Knowledge Centre with the help of Educational Institute/Consultancy Firms	Yes	No	Nil	Nil	Nil	Nil	20
IP14.2	Conduct clean production audits on key industries such as Paper & Pulp, Sugar, Dying & Distillery sector, Slaughter house	Clean production audits on key industries such as Paper & Pulp, Sugar, Dying & Distillery sector, Slaughter house are done regularly	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

IP14. 3	Promote Circular Economy-Encourage the development of industrial clusters, implement circular transformation, promote energy cascade utilization, water recycling, waste exchange and utilization, and land conservation and intensive utilization and build circular industries system. Promote the co-processing of waste in industrial kilns and blast furnaces such as cement and steel. Vigorously develop the remanufacturing of mechanical and electrical products and promote the development of the resource recycling industry.	This action will be taken up. No action yet as Action plan is approved in March21. With consensus of the concerned department, Circular transformation, energy cascade utilization will be encouraged	To be decided	To be decided	No	To be decided	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP14. 4	Vigorously cultivate energy conservation and environmental protection industries	Activities will be taken up in coordination of Bureau of Energy efficiency, GOI	Regular Activity	Regular Activity	No	Regular Activity	Yes	No	Nil	Not Required	Not Required	Not Required	Not Required

6. Waste and Biomass Burning and Dumping

Action Point Code	Action Point	Present Status	Target	Target Date (Timeline)	Deviation from Approved Action Plan Target	*Annual Target	Field type	**Attachment No.	Attachment Contents	Total Funds Allocated (Rs. Lakh)	Funds released (Rs. Lakh)	Funds Utilized (Rs. Lakh)	Additional Funds Required (Rs. Lakh)
BB1	Biomass Burning												
BB1.1	Regular check and control of burning of municipal solid wastes	Immediate detection and strict action against cases of burning of MSW. Area Sanitary Inspectors are instructed for not let happen illegal burning of MSW	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.2	Defaulters for open burning to be imposed fines	Immediate detection and imposition and realization of fine against cases of burning of MSW. Ward Sanitary Inspectors extinguish biomass burning with the help of safai karmchari if it is there.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.3	Identify Garbage burning locations	Geo tagging of garbage burning locations	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.4	Prohibition/complete ban on garbage burning.	Burning of Solid Waste is banned as per the provisions of Rule 4(2) of Solid Waste Management Rules 2016. The garbage burning ban has been incorporated in the MSW Management and Cleanliness bylaws of ULBs	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

BB1.5	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	Immediate detection and strict action against cases of burning of MSW, Crop residue, biomass etc.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.6	Construction of advanced waste management Site.	Land has been identified and 70% of identified land has been purchased from the farmers. Soil testing has been carried by Implementing agency C&Ds UP Jal Nigam. DPR is under preparation	Establishment of MSW Management Facility	31.03.2022	No		Number	No	Nil	Nil	Nil	Nil	2500
BB1.7	Regular collection and control of municipal solid wastes.	210 nos of GPS mounted vehicles are used to door-to-door waste collection in all 70 wards	70 wards	Regular activity	No	NA	Number	No	Nil	Nil	Nil	Nil	4200
BB1.8	Providing Organic Waste Compost machines, decentralization of processing of Waste, dry waste collection centres.	Work will be taken up as per timeline. No progress yet as plan is approved in March21	Nil	Nil	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.9	Awareness for controlling of burning of agricultural waste and crop residues.	Action plan for awareness Generation & IEC activities on crop residue management has been prepared by agriculture department for awareness on burning of Crop residue	Regular Activity	Regular Activity	No	Regular Activity	Number	Yes	Details are attached as <u>Annexure WB1</u>	Not Required	Not Required	Not Required	Not Required
BB 1.10	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No unallotted Plot in GDA	Provisions be made in the byelaws Regular Activity	31.03.2022	No	Provisions be made in the byelaws Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB 1.12	Mapping of legacy waste and waste dumping sites in the city	1. Akala Bandh- 1.5 lakh MT 2. Mashera Jungle Hakim no.1- 2.31 lakh MT	Completed	Completed	No	Completed	No.	No	Nil	Not Required	Not Required	Not Required	Not Required

BB 1.13	Bioremediation/ bio-mining of legacy waste	Work will be taken up as per timeline. No progress yet as plan is approved in March21	Nil	31.03.2023	No	Nil	Number	No	Nil	Nil	Nil	Nil	1906.7
BB 1.14	Development and implementation of integrated door to door waste collection system with GPS mounted waste collection vehicles and mobile App to facilitate the households	210 nos of GPS mounted vehicles are used for door-to-door waste collection in all 70 wards.	Regular activity	Regular activity	No	Regular activity	Number	No	Nil	Nil	Nil	Nil	250
BB 1.15	EPR compliance for plastic waste	Work will be taken up as per timeline. No progress yet as plan is approved in March21	Nil	31.03.2022	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB 1.16	Preparation and implementation of Waste Burning hotspot action plan	Work will be taken up as per timeline. No progress yet as plan is approved in March21	Nil	31.06.2021	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB2	Ensure segregation of waste at source	Work will be taken up as per timeline. No progress yet as plan is approved in March21	Nil	31.03.2022	No	Nil	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB3	Proper collection of Horticulture waste and its disposal following composting-cum gardening approach	composting is done in 78 No. of Parks	Regular Activity	Regular Activity	No	Regular Activity	Number	Yes	List of Parks attached as Annexure WB2	Not Required	Not Required	Not Required	Not Required
BB4	Recycling plants for dry waste.	In Nagar Nigam Gorakhpur 1 no of MRF has been constructed in Subhas Chandra Bos Nagar. 1 no of plastic shredder machine is being installed having capacity of 180 kg/hr at this MRF. 4 nos MRF is also proposed in Different zones.	4	31.03.2022	No	4	Number	No	Nil	Nil	Nil	Nil	500

BB10.2	Adopt roadmap for zero landfill policy to promote decentralized waste segregation, reuse and recycling	Work will be taken up as per timeline. No progress yet as plan is approved in March21	Nil	31.03.2022	No	Nil	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
BB11	Fire crackers—regulate to control their usage	As per Hon'ble Supreme Court's directions sale of fire crackers was banned in Gorakhpur city during Diwali festival	Regular Activity	Regular Activity	No	Regular Activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
DF1	Domestic Fuel												
DF1.1	Increasing the LPG connections in low-income strata.	71% penetration of LPG connections under Ujjwala scheme in Gorakhpur city	Regular activity	31.03.2022	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
DF1.2	Ensuring promotion and use of cleaner fuel (i.e., LPG) instead of coal fired chula s or fire-woods in the hotels and open spaces	79405 LPG connection has been already distributed against 1, 11,837.	Regular Activity	Regular Activity	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Air Quality Data

Air Quality Data																		
Action Code	Action Point	Field type	Attachment	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Feb-21	Attachment Contents
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number																
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number		261.8	229.4	326.4	45.1	85.1	104.1	118.6	130.3	144.6	168.1	199.8	237.2	265.6	267.1	
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number		12.2	11.7	31.9	1.3	4.7	5.4	5.7	6.6	6.9	7.4	8.9	11.5	12.6	12.7	
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number		24.3	24.1	43.5	3.6	9.8	10.8	11.7	12.3	13.1	14.2	17.7	23.2	24.7	24.5	
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number		-														
AQ1.6	Annual averages for PM10 (In µg/m3)	Number		170.88														
AQ1.7	Annual averages for SO2 (In µg/m3)	Number		9.52														
AQ1.8	Annual averages for NO2 (In µg/m3)	Number		17.36														
AQ1.9	Monthly Meteorological Data			NA														

MICROLEVEL PLANNING OF CITY ACTION PLAN- GORAKHPUR

DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

Air quality monitoring network

Action point	Time Target	Implementation agencies
Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	15 days and thereafter as regular activity	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible					
								Project implementation	Project review				
Installation of CAAQMS in Gorakhpur city	<p>03 CAAQMS are required in Gorakhpur City as per CPCB norms. Supply order has been issued by UPPCB for installation of 01 CAAQMS in MMMUT, Gorakhpur.</p> <p>01 CAAQMS installed by Indian Institute of Tropical Meteorology, Pune and functional. CAAQMS of IITM is proposed to be integrated with CPCB national Network. Details of 01 CAAQMS installed in Gorakhpur is given below:</p> <table border="1"> <thead> <tr> <th>City</th> <th>No. of CAAQMS installed</th> </tr> </thead> <tbody> <tr> <td>Gorakhpur</td> <td>01</td> </tr> </tbody> </table> <p>Locations details:</p> <p>1. Collectorate, Gorakhpur</p> <p>01 more stations required as per CPCB norms in Gorakhpur city. Demand has been raised to CPCB for installation of CAAQMS under NCAP.</p>	City	No. of CAAQMS installed	Gorakhpur	01	Low	For 01 CAAQMS of UPPCB Capex and 5 year O&M Cost required Rs. 130 lacs/yr.	March21	UPPCB	Rs. 120 lacs	No	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB
City	No. of CAAQMS installed												
Gorakhpur	01												

Timelines for the project – Installation of CAAQMS in GORAKHPUR

Activity	Sub-activity	Timeline							Remarks
		Sep 20	Oct 20	Nov 20	Dec 20	Jan 21	Feb 21	March 21	
Pre-bidding stage	Preparation of tender document								The project is being retendered
Bidding stage	Calling of bids& its approval								completed
	Release of work order								completed
Project execution	Procurement of CAAQMS								completed
	Selection of location								completed
	Installation of CAAQMS								Under process
	Connecting CAAQMS to the online CPCB server for real time monitoring								Under process
	Calibration of CAAQMSs								Regular Activity

Mechanism for Monitoring, Review and reporting

Key performance indicators	Performance assessment (for 01 station of UPPCB)		Reasons for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Procurement	Work order issued	Completed	Completed
	Installation			
Operation of the CAAQMS	Total parameters analysed			
	No. of non-operation days			
	Calibration of CAAQMSs			
Data availability and usage	Setting public alerts when pollution is high			
	Data availability on public domain through SAMEER App			
	Trend analysis of level of pollutants over a period of time			

Manual Air Monitoring Stations in Gorakhpur City						
S.No.	Name of the station	Latitude	Longitude	Category of station	Type of Station	Parameters Monitored
1	Station Code-728, M.M.M. University of Technology, Gorakhpur	26°43'53.1"	83°25'57.5"	Residential	Manual	PM ₁₀ , SO ₂ , NO ₂
2	Station Code-729, India Glycol LTD., GIDA, Gorakhpur	26°44'52.8"	83°13'28.1"	Industrial	Manual	PM ₁₀ , SO ₂ , NO ₂
3	Station Code-730, Jal Kal Building, Golghar, Gorakhpur	26°45'2.2"	83°22'12.3"	Commercial	Manual	PM ₁₀ , SO ₂ , NO ₂

MICROLEVEL PLANNING OF CITY ACTION PLAN- GORAKHPUR

DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

Knowledge and database augmentation – Source apportionment studies (Monthly)

Action point	Time Target	Implementation agencies
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment	approx. 3 years (after receiving of funds from CPCB/MoEF&CC)	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment study for Gorakhpur	Work will be started after receiving the funds from CPCB/MoEF&CC.	-	Rs 150 lacs	03 Years after receiving of funds	CPCB/MoEF&CC	Nil	Rs. 150 lacs	Chief Environment Officer (Laboratory) UPPCB/ AQM Division, CPCB, Delhi	Member Secretary, UPPCB/ AQM Division, CPCB, Delhi
Emission Inventory on basis of Secondary data	Emission Inventory based on secondary data is prepared and Draft is approved by CPCB.	-	Done by UPPCB on its resources	Completed	-	-	-		

Timelines for the Comprehensive SA/EI study for GORAKHPUR (Expected timeline depending upon availability of funds from CPCB/NCAP)

Activity	Sub-activity	(Expected timeline depending upon availability of funds from CPCB/NCAP)						Remarks
		Sept 21	Oct 21- Sep 22	Sept 22- Dec 22	Jan 23 – Jul 23	Aug -Oct 23	Nov 23- Dec 23	
			25%	25%	25%	25%		
Proposal stage	Release of work order							
Project execution	Data collection for emission inventory							
	Preparation of emission inventory							

	Procurement & establishment of monitoring stations							
	Sampling & Analysis							
	Dispersion & Receptor modelling							
	Data interpretation & compilation , Draft Report							
	Final report preparation & submission							
	Presentation & discussion on the submitted report							

Timelines for the Comprehensive CC study for GORAKHPUR (Expected timeline depending upon availability of funds from CPCB/NCAP)

Activity	Sub-activity	(Expected timeline depending upon availability of funds from CPCB/NCAP)					Remarks
		Sept 21	Oct 21- Jan-22	Feb22- Apr 22	May22- Jul 22	Aug22 - Oct22	
		25%		25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						



Uttar Pradesh Pollution Control Board

Training Calendar 2021-2022

A. Training and Capacity building of UPPCB officials

S. No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	Remarks
1	Functioning of Air Pollution Control System (APCS) installed in Industries	Online	UPPCB	Dec-21	3 Days	Jan-March 2022	10/ NAC	Timeline is subjected to availability of funds under XV FC
2	Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for up-gradation of City Clean Air Action Plans	Online	UPPCB	Jan-22	5 Days	Jan-March 2022	5/NAC	Timeline is subjected to availability of funds under XV FC

3	Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	Online	UPPCB	Sep-21	2 days	Jan-March 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
4	Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation	Online	UPPCB	Sep-21	3 Days	Dec 2021-Feb 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
5	Training on Virtual monitoring of pollution sources through online portal from Control Rooms	Online	UPPCB	Jun-21	2 days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds under XV FC
6	Training on the Use of Laboratory Information Management System (LIMS)	Online	UPPCB	Jun-21	3 Days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds

								under XV FC
7	Training on Noise Monitoring, preparation of Noise Maps and data interpretation	Online	UPPCB	Jun-21	2 Days	July- Dec 2021	2/NAC	Timeline is subjected to availability of funds under XV FC
8	GIS Training for Air Pollution Source Identification and their Monitoring	Offline	Residential Training Conducted by Remote Sensing Application Centre, Lucknow	-	1 week	11 May- 18 May	2 UPPCB HQ & 1 from each NAC Total 9	
9	Advance Instrumental Analytical Techniques and Preventive Maintenance	Offline	National Institute of Occupational Health, Nirmal Bhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110	-	1 week	7 June- 14 June	2 UPPCB HQ & 1 from each NAC Total 9	
10	Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/OC, TOC etc.)	Offline	Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440 020	-	1 week	15 June- 21 June	2 from UPPCB HQ	

11	Training on Preparation of Standard Operating Procedures for Analytical Techniques	Offline	IITR, Lucknow	–	1 week	12 July- 18 July	2 UPPCB HQ & 1 from each NAC Total 9	Timeline is subjected to availability of funds under XV FC
12	Training on Measurement Uncertainty	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	16 Aug-19 Aug	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
13	Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	13 Sept-16 Sept	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
14	Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration &	Offline	Private Vendor	–	3 days	20 April- 22 April	2 from UPPCB HQ	

	Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists							
15	Air Pollution Control Devices & OCEMS for various sectors	Offline	Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032	–	1 week	4 october-10 October	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
16	Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting – Hands-on- Training and Case Study	Offline	Indian Statistical Institute, 7, S.J.S. Sansanwal Marg, New Delhi -110 016	–	1 week	18 Dec-24 Dec	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
17	Environmental Legislations, Interpretation, Enforcement, Legal and Statutory	Offline	National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka)	–	1 week	3 Jan,22 - 9 Jan,22	2 from UPPCB HQ	Will be subjected to COVID-19 Pandemic Conditions

	Requirements – Case Studies							
B. Training and Capacity building of Urban Local Bodies and Other Stakeholders								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
2	For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
3	For employees of ULBs regarding Control of Air Pollution	online	UPPCB	Sep-21	5 Days	Oct 2021- March 2022	All concerned employees of ULBs	Timeline is subjected to availability of funds under XV FC

4	For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App	online	UPPCB	Sep-21	3 Days	Oct 2021- March 2022	All operative construction projects	Timeline is subjected to availability of funds under XV FC
5	For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as Paryavaran Prahari along with development of a Mobile App	online	UPPCB	Sep-21	1 week	Oct 2021- March 2022	For Mass Awareness	Timeline is subjected to availability of funds under XV FC
C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	

1	Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans	online	UPPCB	Dec-21	5 Days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
2	Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	online	UPPCB	Dec-21	3 days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
3	Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc.	online	UPPCB	Dec-21	4 Days	Jan-March 2022	50/ Local Institutes	Timeline is subjected to availability of funds under XV FC



उ०प्र० प्रदूषण नियंत्रण बोर्ड

टी०सी०-12वी, विभूतिखण्ड, गोमतीनगर, लखनऊ
फोन: 0522-2720895, ई-मेल: ms@uppcb.com; वेबसाइट: www.uppcb.com

AS/Am
23/11/20

वीडियो कान्फ्रेंसिंग/बैठक
दिनांक 25.11.2020 को अप 03:30 बजे

दिनांक: 20-11-2020

अति आवश्यक/महत्वपूर्ण/तत्काल

पत्रांक: एच 55187/के०प्रयो०/294बी/एक्शन प्लान/2020

सेवा में,
1923 सूची संलग्न।

RO PCB

विषय-प्रदेश के नान अटेनमेंट नगरों में सम्मिलित गोरखपुर नगर के वायु प्रदूषण नियंत्रण हेतु कार्य योजना तैयार करने के संबंध में वीडियो कान्फ्रेंस।

महोदय
श्री. प. म. खंभोसे
श्री. व. क. शं
प्रतिभा
हेतु म. शं
क. शं

कृपया उपरोक्त विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्रांक-ए०क्यू०एम०/ए०पी०/2019-20, दिनांक 11 नवम्बर, 2020 (छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा उक्त पत्र के माध्यम से गोरखपुर नगर को प्रदेश के चिन्हित नान अटेनमेंट नगरों के रूप में सम्मिलित किया गया है तथा गोरखपुर नगर में वायु प्रदूषण के नियंत्रण हेतु कार्य योजना तैयार कर एयर क्वालिटी मॉनिटरिंग कमेटी से अनुमोदित कराकर प्रेषित करने के निर्देश दिए गए हैं। अतः उक्त के अनुक्रम में गोरखपुर नगर की वायु गुणता में सुधार हेतु विस्तृत कार्य योजना, जिसमें कार्य योजना के कार्य बिन्दुओं की माइक्रो प्लानिंग भी की गई हो, तैयार कर उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ को दिनांक 15-12-2020 तक ई-मेल (ceolab@uppcb.com, ms@uppcb.com) के माध्यम से प्रेषित की जानी है जिससे कि कार्य योजना को प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में गठित एयर क्वालिटी मॉनिटरिंग कमेटी (ए०क्यू०एम०सी०) से अनुमोदित कराकर केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली को प्रेषित किया जा सके।

उपरोक्त के क्रम में गोरखपुर नगर की कार्य योजना तैयार करने हेतु विभिन्न प्रपत्रों पर सम्बन्धित विभागों के स्तर से सूचनाओं के संकलन हेतु जानकारी प्रदान किये जाने तथा कार्य योजना के अंतर्गत कार्य बिन्दुओं पर चर्चा हेतु उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा दिनांक 25-11-2020 को अपराह्न 03:30 बजे वीडियो कान्फ्रेंसिंग webex.com के माध्यम से बैठक आहूत की गई है। अतः अनुरोध है कि उक्त बैठक में अपने से संबंधित बिन्दुओं पर सुसंगत सूचनाओं सहित प्रतिभाग करने का कष्ट करें।

वीडियो कान्फ्रेंस का विवरण:-

URL: <https://www.webex.com/>
Meeting Number: 1705642856

संलग्नक: यथोक्त।

भवदीय,

(आशीष तिवारी)
सदस्य सचिव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. जिलाधिकारी/अध्यक्ष, जिला पर्यावरण समिति, गोरखपुर को इस अनुरोध के साथ प्रेषित कि उक्त आहूत बैठक में प्रतिभाग करने हेतु अपने स्तर से संबंधित विभागों को निर्देशित करने का कष्ट करें।
2. प्रभागीय वनाधिकारी, गोरखपुर को इस आशय से प्रेषित कि बैठक में प्रतिभाग हेतु संबंधित अधिकारियों को सूचित करते हुए स्वयं प्रतिभाग करने का कष्ट करें।
3. मुख्य पर्यावरण अधिकारी (वृत्त-6), बोर्ड मुख्यालय।
4. क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड गोरखपुर को इस निर्देश के साथ प्रेषित कि वीडियो कान्फ्रेंसिंग में प्रतिभाग करने हेतु संबंधित विभागों के अधिकारियों से समन्वय स्थापित करें एवं स्वयं भी अद्यतन सूचनाओं सहित वीडियो कान्फ्रेंसिंग में उपस्थित रहें।
5. समस्त संबंधित जे०आर०एफ०, बोर्ड मुख्यालय।

(आशीष तिवारी)
सदस्य सचिव।

कार्यालय प्रभागीय वनाधिकारी, गोरखपुर वन प्रभाग, गोरखपुर
पत्रांक 2287 / 2-6 दिनांक, गोरखपुर, दिसम्बर 01 / 2020

सेवा में,

1. अपर जिलाधिकारी, वित्त एवं राजस्व, गोरखपुर।
2. नगर आयुक्त, नगर निगम, गोरखपुर
3. उपाध्यक्ष, गोरखपुर विकास प्राधिकरण गोरखपुर।
4. मुख्य कार्यपालक अधिकारी, गोरखपुर इण्डस्ट्रियल अधॉरिटी (गीडा), गोरखपुर।
5. पुलिस अधीक्षक, यातायात, गोरखपुर।
6. सम्भागीय परिवहन अधिकारी, गोरखपुर।
7. मुख्य अभियन्ता, लोक निर्माण विभाग, गोरखपुर।
8. मुख्य अभियन्ता, सिंचाई एवं जल संसाधन विभाग, गोरखपुर।
9. उपायुक्त जिला उद्योग केन्द्र, गोरखपुर।
10. परियोजना प्रबन्धक, उ०प्र० जल निगम, गोरखपुर।
11. जिला कृषि अधिकारी, गोरखपुर।
12. जिला उद्यान अधिकारी, गोरखपुर
13. जिला आपूर्ति अधिकारी, गोरखपुर।
14. जिला विद्यालय निरीक्षक, गोरखपुर।
15. परियोजना अधिकारी, राष्ट्रीय राजमार्ग प्राधिकरण, गोरखपुर।
16. परियोजना अधिकारी, नेडा, गोरखपुर।
17. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य औद्योगिक विकास प्राधिकरण, गोरखपुर।
18. उ०प्र० राज्य आपदा प्रबन्धन प्राधिकरण, गोरखपुर।
19. क्षेत्रीय अधिकारी, उ०प्र०, प्रदूषण नियंत्रण बोर्ड गोरखपुर।
20. मुख्य चिकित्सा अधिकारी, गोरखपुर।
21. अधिशासी अभियन्ता, विद्युत वितरण खण्ड द्वितीय, गोरखपुर।

विषय- प्रदेश के नान अटेनमेंट नगरों में सम्मिलित गोरखपुर नगर के वायु प्रदूषण नियंत्रण हेतु कार्य योजना तैयार के सम्बन्ध में।

- संदर्भ- 1. उ०प्र० नियंत्रण बोर्ड का पत्रांक एच 55187/के०प्रयो०/294बी/एवशन प्लान/2020 दिनांक 20.11.2020
2. प्रभागीय वनाधिकारी, गोरखपुर का पत्रांक 2122/10-1 दिनांक 21.11.2020

महोदय,

उपरोक्त संदर्भित पत्र का अवलोकन करना चाहें, जिसके द्वारा प्रदेश में नान अटेनमेंट नगरों के रूप में गोरखपुर नगर को शामिल करते हुये गोरखपुर नगर के वायु प्रदूषण नियंत्रण हेतु कार्य योजना तैयार कर एयर क्वालिटी मॉनीटरिंग कमेटी से अनुमोदित कराकर सूचना दिनांक 15.12.2020 तक उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ को प्रेषित किये जाने के निर्देश दिये गये हैं।

अतः आप सभी से अपेक्षा है कि आप गोरखपुर नगर की वायु गुणवत्ता में सुधार हेतु एवं उक्त से सम्बन्धित विस्तृत कार्य योजना निर्धारित प्रपत्र जो सम्बन्धित विभागों के विभागीय वेबसाइट पर अपलोडेड हैं।

मुख्य विकास अधिकारी, गोरखपुर द्वारा विषयगत प्रकरण में दिनांक 02.12.2020 को सायं 04 बजे विकास भवन समागार में जिला पर्यावरणीय समिति की बैठक आहूत की गयी है। आप सभी उक्त दोनों बिन्दुओं से सम्बन्धित सूचना अपलोड निर्धारित प्रपत्र में तैयार कर ससमय उक्त सूचना सहित बैठक में प्रतिभाग करें।

संख्या- / उक्त दिनांकित

प्रतिलिपि- जिलाधिकारी महोदय, गोरखपुर को सूचनार्थ प्रेषित।

भवदीय
(अविनाश कुमार)
प्रभागीय वनाधिकारी
गोरखपुर।

(अविनाश कुमार)
प्रभागीय वनाधिकारी
गोरखपुर।



Uttar Pradesh Pollution Control Board

Public Awareness & Engagement Calendar FY - 2021-22

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
1	April-June 2021	Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.)	UPPCB	Students & Professionals	UPPCB/CSR Funds
2	April 2021- March 2022	Paryavaran Prahari Programme for orientation of people on various environmental issues by involving them in IEC activities	UPPCB	All Citizens	UPPCB Funds
3	22 nd April, 2021	World Earth Day – Restore Our Earth	Madhyamik Shiksha/Basic Education & Industries	Class 1 – 12/ Industries	Departmental Funds & CSR Funds
4	5 th June	World Environment Day – Ecosystem Restoration	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs /Industries	Government Funds & CSR funds

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
5	1 st July – 7 th July, 2021	Van Mahotsav (Plantation Drives)	All Departments/Agencies/Industries and Individuals	Schools/Colleges/RWAs/Industries/Government Departments	Government Funds & CSR funds
6	16 th September, 2021	World Ozone Day - Ozone: All there is between you and UV	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/RWAs/Industries	
7	20 th September – 23 rd September, 2021	PUC Awareness Drive	Transport Department UP	All Stakeholders	Departmental Funding
8	24 th September, 2021 – 30 th September, 2021	Graded Response Action Plan Awareness Workshop	UPPCB & District Environment Committee	All Stakeholders	UPPCB Funds
9	1 st October, 2021	C&D Waste Management Awareness Workshop	Urban Development Department	CREDAI/Builders/Contractors	Departmental Funding
10	2 nd October, 2021	Solid Waste Management – Engaging Ragpickers and Society	Urban Development Department	RWAs/Rag pickers/Waste Warriors	Departmental Funding
11	October, 2021 – Every Saturday	Plogging: Plog-a-thon	UPPCB	RWAs/Industries/Institutes/Schools	

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
12	25 th October, - 29 th October, 2021	Fire Crackers Awareness Campaign	Higher/Madhyamik/Basic Education Department & District Environment Committee	Schools/Colleges/ RWAs	Departmental Funding
13	11 th January – 17 th January, 2022	Road Safety Awareness – Traffic Management & Air Pollution	Transport Department & Traffic Police	All Stakeholders	Departmental Funding
12	24 th January, 2022	Circular Electronics Day – Electronic Waste Awareness Workshop	UPPCB	All Stakeholders	UPPCB & CSR Funds
13	2 nd February, 2021	World Wetland’s Day Awareness Programme	Environment, Forest & Climate Change Department U.P.	All Stakeholders	Departmental & CSR funding

Note: Complete Programme details to be made available on www.uppcb.com a month in advance

नालों की सफाई का विवरण।

क्रम सं०	वार्ड न०	बड़े नाले का नाम	लम्बाई मीटर में
1	45,26,53,40, 38,42,39	इलाहीबाग रेग्युलेटर से इलाहीबाग , नरसिंहपुर, जाफरा बाजार पुल, उचवाँ पुल, थवई पुल, सावित्री हास्पिटल पुर्विलपुर के सामने से होकर सुमेर सागर तालाब होते हुये पुलिस लाइन तक का नाला (राप्ती नदी में निकास)	4500
2	32, 58, 41 61, 39, 69	डोमिनगढ़ रेग्युलेटर से मोहनलालपुर , तिवारीपुर, दुर्गाबाड़ी, तरंग क्रॉसिंग, धर्माला चौक होते हुये तीरथ राम पम्प होकर रेलवे रिजर्वेशन कार्यालय तक का नाला (राप्ती नदी में निकास)	4500
3	32, 48, 23, 33,	बसियाडीह रेग्युलेटर से डोमिनगढ़ स्टेशन के सामने होकर सूर्यकुंड सब्जी मंडी होकर रसूलपुर झोपड़पट्टी होकर रसूलपुर चौक होते हुये गोरखनाथ मंदिर के पीछे तक का नाला (रोहिन नदी में निकास)	3000
4	10, 33, 68	रोहिन नदी के पास से जलन मैरेज हाउस होकर चन्द्रा पेट्रोल पम्प होते हुये गोरखनाथ चिकित्सालय तक का नाला	5000
5	10, 16, 33	जलन मैरेज हाउस के पास से गोविन्द फ्लोर मिल होकर चिरकुट बाबा के पास से होकर गोरखनाथ इन्ड्रस्टियल एरिया होते हुये गोरखनाथ मंदिर उत्तरी गेट तक का नाला	3500
6	08, 10	चिलुआताल से मोहरीपुर बाजार होकर वी० एन० डायर्स तक का नाला	3000
7	15, 46, 55 53,66,67	पैडलेगंज रामगढ़ताल से दाउदपुर, अलहदादपुर, छोटेकाजीपुर होकर साहबगंज तक का नाला	4500
8	जीडीए क्षेत्र, 15,60,21,55	रामगढ़ परसइयाँ से भगत चौराहा होकर देवरियाँ बाईपास मोड़ होकर रूस्तमपुर पावर हाउस होकर, फलमंडी चौराहा होते हुये प्रेमचन्द पार्क तक का नाला	8000
9	02,09,	मेडिकल कालेज से होकर खजौन्ची चौराहा होकर, फातिमा बाईपास रोड पर गोड़घोइया ताल तक।	7000
10	02,37,09, 34,54	गोड़घोइया ताल से खंजौन्ची चौक, राप्तीनगर चौक, एच० एन० सिंह चौक होते हुये विश्णु मंदिर तक का नाला	6000
11	62, 46	रामगढ़ताल से पैडलेगंज होकर छात्रसंघ चौराहा होते हुये कैन्ट थाना तक का नाला	4000
		बड़े नालों की कुल संख्या-11, लम्बाई-53 कि०मी०	53000 मी०
क्रम सं०	वार्ड न०	मझोले नाले का नाम	लम्बाई मीटर में
1	58	मो० तिवारीपुर से खरे साहब से रामउग्रह के घर के सामने वाला नाला	300
2	45	जलपा गढ़ही से आगा मस्जिद व पुलिस की सफाई	200
3	32	मोहन लालपुर ट्रान्सफार्मर होकर पिपरापुर भठठा तक का नाला	300
4	34	असुरन चौक से गोड़घोइया पुल तक गीता वाटिका रोड का नाला	1200
5	28	संगम चौराहा से लेकर गोड़घोइया नाला मोड़ तक का नाला	800
6	28	संगम चौराहा से लेकर लक्ष्मी पुल तक दोनों पटरी का नाला	2200
7	28	पादरी बाजार पुलिस चौकी से लेकर फलहारी बाबा कुटी तक का नाला	2200
8	28	पादरी बाजार मलिन बस्ती से लेकर गोड़घोइया नाला तक	2000
9	34	विद्याल भामियाना हाउस के पीछे का नाला गीटा वाटिका रोड	500

10	09	रामप्रित चौराहा से अम्बेडकर मूर्ति बग़ारतपुर होकर एल्मुनियम फ़ैक्ट्री बड़े नाले में गिरने वाला नाला	600
11	58	मोहनलालपुर ट्रान्सफार्मर से लगभग 20 मीटर आगे पूरब से निकल कर डोमिनगढ नाले में मिलने वाला नाला	400
12	52,66	नाला मियाँ बाजार दक्षिणी ग़िव मंदिर मान चौराहा होते हुए नई बाजार जन भौचालय तक एवं नखास पुलिस चौकी तक तथा नई बाजार जन भौचालय से मिठाई लाल घड़ी साज तक, तथा सिंगर कम्पनी से घोश कम्पनी तक	1000
13	52,40	नाला जुबली स्कूल पुस्तकालय से पहलवान लाज के पीछे तक बड़ा नाला	400
14	52	नाला जुबली स्कूल पुस्तकालय से जुबली सिनेमा रोड श्री प्रभु नाथ गुप्ता के आवास के पीछे से भुलभ भौचालय होते हुए प्रेस तक एवं मुख्य सड़क ग़िव मंदिर तक का नाला	500
15	52	नाला जुबली पुस्तकालय से अग्रसेन चौक , डा0 गुलाटी क्लीनिक से टाउनहाल पप्पू चाटघर तक का नाला	500
16	52	विजय चौक ओवरसीज बैंक से अग्रसेन चौक ए0 डी0 कालेज होते हुए बैंक रोड सी0 टी0 स्कैन तक का नाला	400
17	53	नाला जगरनाथपुर पुलिया (सपहवा) से अहललादपुर भाराब गददी तक का नाला	600
18	53,52	नाला जगरनाथपुर श्रीकान्त त्रिपाठी के आवास से छोटी जेल के पीछे से घोश कम्पनी होते हुए मुख्य डाकघर तक का नाला	500
19	57	मोहद्वीपुर चौराहा से चार फाटक तक पूरब पटरी का नाला	500
20	57	पावर हाउस से रामगढ़ताल तक (नहर नाला)	600
21	57	मोहद्वीपुर चौराहे से प्रभात गली मोड़ तक का नाला	400
22	14	मो0 झरना टोला ट्रान्सफार्मर से रामलीला मैदान तक का नाला	800
23	06	कृष्णा स्वीट हाउस से करीमनगर चौराहे तक रोड के दोनो पटरी का नाला	800
24	06	राज मेडिकल स्टोर से लक्की टेलर्स तक व सेंद्रल बैंक से काली मंदिर रेल बिहार फेज 2 तक का नाला	1200
25	06	चरगाँवा रमेगा चाय की दुकान से राज मेडिकल स्टोर होते हुए ददरखाँवा गाँव तक का नाला	1600
26	06	इन्द्रप्रस्थ कालोनी से त्रिपाठी जनरल स्टोर तक का नाला	1200
27	06	चरगाँवा कालोनी डा0 कुगावाहा एवं सेठठी फ्लोर मिल के सामने का नाला	500
28	20	गिरधरगंज गाँधी आश्रम से रामगढ़ताल तक का नाला	500
29	13	महुआ तिराहे लेकर पादरी बाजार पुलिस चौकी से पहले उत्तर पटरी का नाला	800
30	13	जंगल मातादीन से लेकर पादरी बाजार पुलिस चौकी से पहले दक्षिण पटरी का नाला	700
31	24	गोडघोइया पुल से गीटावाटिका होते हुये असुरन चौराहे के पहले भौचालय तक पूरब पटरी का नाला	1000
32	42	भोरे पंजाब होटल से सावित्री नर्सिंग होम तक का नाला	500
33	17	बिछिया मलिन बस्ती के पीछे का नाला	1500
34	08	महेसरा मलिन बस्ती के पास पुलिया से महेसरा गाँव होते तालाब तक का नाला	600
35	07,70	राप्तीनगर चौराहा से हाइडिल कालोनी होते झझवो गडहा तक का नाला	1600
36	07	राप्तीनगर चौराहा से हाइडिल कालोनी तक का नाला	600
37	07	राप्तीनगर चौराहा से खजॉन्ची चौराहा होकर हाइडिल कार्यालय तक का नाला	2000
38	07	राप्तीनगर चौराहा से एच0 एन0 सिंह चौराहा तक का नाला	1500
39	16,70	राजेन्दर नगर ट्रान्सफार्मर से भगवती चौराहा होते नकहा रेलवे क्रासिंग तक का नाला	2000
40	16	भगतवी चौराहा से सिचॉई कार्यालय तक का नाला	600
41	16,68	देवपोखर नाला	1500
42	22	भगवती स्कूल के पास रेलवे पुलिया से हुमायुँपुर चौराहा होकर हडहवा फाटक तक दोनो पटरी का नाला	3000

43	22	भगवती स्कूल रेलवे पुलिया से काली मंदिर के पीछे होकर जटेपुर उत्तरी डोमखाना रोड तक का नाला	1500
44	44	फर्टिलाइजर बाजार से चिलुआताल तक का नाला एवं फर्टिलाइजर के चारो तरफ का नाला	3000
45	29,07,43,09	एच0 एन0 सिंह चौराहा के पास से एल्मुनियम फैक्ट्री होकर हड़हवा फाटक पुलिस चौकी तक का नाला	3500
46	70,43	झंझवा गड़हा के पास से भाहीदवारे बाबा मजार होकर रामजानकीनगर चौराहा से होते हुए रामप्रित चौराहा तक का नाला	3500
47	46	सूर्य बिहार कालोनी के पास पुलिया से सूर्यबिहार चौराहा होकर अम्बेडकर मूर्ति के सामने होते हुए गोरखनाथ ब्रिज तक का नाला	2000
48	18	बिछिया ताड़ीखाना का नाला	1000
49	48	अब्दुल्लाहनगर का नाला	600
50	11	गोरखनाथ थाना से झूलेलाल मंदिर होकर गोरखनाथ ओवर ब्रिज बड़े नाले तक	1500
51	11	गोरखनाथ ओवर ब्रिज से गुर्गाँ बहरा हरिजन बस्ती होकर तरंग क्रासिंग तक का नाला	1500
52	48	सूर्यकुंड भौचालय से डी0 ब्लॉक खु॥बु मैरेज हाउस तक का नाला	1000
53	48	पथरकट रोड सिधारीपुर तक का नाला	600
54	37	एच0 एन0 सिंह चौराहा से धर्मपुर चौराहा के पहले तक का नाला	1500
55	10	डी0 आर0 केमिकल से चारुचन्द्र ट्रस्ट बी0 एन0 डायर्स तक का नाला	2000
56	50	डी0 आर0 केमिकल से बरगदवा चौराहा होकर विकासनगर चूना मिल तक का नाला	2500
57	50	खेतान हास्पीटल से यादव टोला होकर नकहाँ रेलवे लाइन तक का नाला	2000
58	50	यादव टोला से विकासनगर विस्तार कालोनी के अन्दर का नाला	1500
59	38	धर्म॥ाला रामलीला मैदान के पीछे से जटा॥ंकर चौराहा होकर गंगेज चौराहा तक का नाला	1000
60	31	यादव होटल के पहले से हड़हवा फाटक पुलिस चौकी के सामने का नाला कृष्णानगर	1000
61	68	छब्बा चाय के दुकान से गोरखनाथ ओवर ब्रिज तक का नाला	600
62	56	नेताजी सुभाषचन्द्र बोस नगर चौराहा से होकर रेग्युलेटर तक एवं श्री परमानन्द पाण्डेय के घर से पार्शद आवास तक का नाला	2500
63	33	इन्ड्रस्टियल एरिया गोरखनाथ के अन्दर का नाला	500
64	50	बरगदवा चौराहा से नकहाँ रेलवे क्रासिंग तक का नाला	1200
65	35	मो0 बसन्तपुर नरकटिया नाला रेग्युलेटर न0 07 के आगे	400
66	59	मो0 बसन्तपुर घसियारी नाला रेग्युलेटर न0 08 के आगे तक	400
67	59	रेग्युलेटर न0 9 से उदासी मंदिर राम लीला बर्फखाना होकर तेलगढ़हिया तक	800
68	59	पटवारी टोला मो0 तुर्कमानपुर नरसिंहलाल के मकान से पुलिया तक	500
69	25,30	मो0 पहाड़पुर से कब्रिस्तान होकर राष्ट्रीय राजमार्ग फलमंडी चौराहा एवं पुलिया तक	1500
70	47,55	मो0 खोरमपुर पुरशोत्तम औशधि भण्डार से नांगलिया होकर टी0 डी0 एम0 , प्रेमचन्द पार्क , पहलवान सिंह के मकान से पुलिया तक	800
71	30,65	महेवा स्वास्थ्य कार्यालय से फलमंडी के पीछे होकर महुईसुघरपुर तक	800
72	60	आजाद चौक से नहर रोड के दोनो तरफ का नाला	700
73	35,63	नाला लालडिग्गी पार्क से सम्पवेल के दोनो तरफ	200
74	67	गीताप्रेस रोड से बड़ा नाला साहबगंज में मिलने वाला	300

75	19	मो0 नौसड़ नाला	800
76	30	ट्रान्सपोर्टनगर का नाला	400
77	55,47,25	नांगलिया टैक्सी स्टैण्ड होकर नार्मल तिराहा डा0 केडिया के मकान तक	800
78	65	आजाद चौक से गेहूआ सागर का नाला	800
79	65	फूलवरिया रोड दुर्गा चौक से ट्रान्सफार्मर तक	1000
80	30	महेवा गाँव से महेवा बर्कडाप तक	300
81	69	सहकारी बैंक के सामने दोनों तरफ का नाला सि0 ला0 द0	200
82	69	हीरा होटल से छात्रसंघ चौराहा सि0 ला0 द0	300
83	69	तहसील के अन्दर का नाला	100
84	21	नाला हरिहर प्रसाद मार्ग सि0 ला0 द0	1000
85	46,21	कैण्ट थाना के पीछे से बर्फखाना तक	500
86	46	दाउदपुर से डा0 रामजतन मिश्रा तक का नाला	500
87	46	दाउदपुर चौराहा से दक्षिण हाइवे तक का नाला	700
88	62	पैडलिंगज तिराहा से यूनियर्सिटी के अन्दर होते हुए पेट्रोल पम्प के पीछे तक	800
89	39,62	धर्मशाला चौराहे से माल गोदाम तक (पेट्रोल पम्प होते हुए उत्तर पटरी का)	300
90	69	डा0 राजेन्दर प्रसाद की मूर्ति से कार्मल स्कूल मोड़ तक	500
91	62	पुलिस लाइन कूड़ा पड़ाव के पास से बड़े नाले तक	400
92	62	राजेन्दर प्रताप मूर्ति से मालकिन होटल होते महाराणा प्रताप मूर्ति तक का नाला	500
93	62	महाराण प्रताप मूर्ति से रेलवे बर्ती बोर्ड के सामने से होते हुये सिचाई कार्यालय तक का नाला	600
94	62,69	रेलवे बस स्टेशन के सामने से कार्मल स्कूल होते हुए पुलिस लाइन रोड तक	800
95	69	कार्मल स्कूल से यूनाइटेड ट्रेक्टर होते हुए मजार तक	600
96	69	बिस्मिल पार्क से सेन्ट जोजफ स्कूल तक	500
97	62	महाराण प्रताप मूर्ति के सामने से मारवाड़ी होटल होते हुये रेलवे बस स्टेशन तोपखाना चौराहा , यूवर्सिटी गेट होते छात्रसंघ चौराहा तक	1500
98	69	कुलपति आवास गेट के सामने से इनकम टैक्स आफिस , एच0 पी0 स्कूल होते हुए पार्क रोड तक	800
99	69	जिलाधिकारी आवास के सामने से इन्दिरा बाल बिहार मोड़ तक	300
100	52,42	जलकल के सामने से एम0 एन0 ए0 आवास होते भोर पंजाब होटल तक	200
101	69	तोपखाना चौराहा से सेल्स टैक्स आफिस तक	300
102	15	मोहद्वीपुर ग्रामीण बैंक के सामने से रामगढ़ताल जाने वाला नाला	500
103	05	नन्दानगर चौराहा से रेलवे कासिंग तक पश्चिम तरफ का नाला उत्तर पटरी	500
104	05	नन्दानगर चौराहा से उत्तर रेलवे कासिंग तक	100
105	05	मा0 पार्शद चन्द्रावती जी के आवास मोड़ से रेलवे लाइन तक दोनों तरफ का नाला	300
106	05	नन्दानगर गाँव से मा0 पार्शद आवास के मोड़ तक दक्षिण	100
107	05	मो0 मौर्या टोला से दरगहिया न्यू प्रोजेक्ट रोड नीनाथापा चौराहा तक	200
108	05	न्यू प्रोजेक्ट रोड नीनाथापा चौराहा से सब्जी मंडी तक दक्षिण	100

109	05	न्यू प्रोजेक्ट रोड नीना थापा चौराहा से ट्रान्सफार्मर तक पश्चिम	100
110	05	नन्दानगर पुलिस चौकी से रेलवे लाइन तक दक्षिण पटरी का नाला	200
111	05,03	सिंघड़िया भुलभ भौचालय से सरजू नहर कालोनी तक पूरब दिशा	500
112	05	जी0 आर0 डी0 पड़ाव से रामगढ़ताल तक	300
113	03	सिंघड़िया से इन्जी0 कालेज तक पश्चिम पटरी का नाला	500
114	03	दिव्यनगर कम्युनिकेशन सेन्टर से आर0 एस0 मल्ल के घर तक दोनों तरफ	200
115	55	अहललादपुर जौलहा टोली का नाला	200
116	21,60	नेशनल हाइवे फलमंडी चौराहा से दक्षिण श्री आशुतोश सिन्हा के आवास होकर रूस्तमपुर ढाला तक का नाला	800
117	21	प्रेम चन्द पार्क रोड डा0 जी0 एन0 गुप्ता जी के आवास से तेलगड़हिया बड़े नाले तक	200
118	60	विलमापुर से भरवलिया बुजुर्ग तारामंडल रोड का नाला	1200
119	19	नौसड़ हरैया चुंगी से खजनी मार्ग का नाला	800
120	63,45	मिर्जापुर चैन बाबा मंदिर से इलाहीबाग बड़े नाले तक का नाला	400
121	01	भैरोपुर में श्री विनोद के दुकान से रामगढ़ताल तक का नाला	300
122	46	रामगढ़ताल के पास बड़े नाले से चम्पा देवी पार्क गड़ही होकर इन्द्रानगर चौराहे जल निगम कार्यालय तक का नाला	500
123	46	नेशनल हाइवे रामगढ़ताल संजय यादव पार्श्व के आवास से बलवन्त भााही एडवोकेट के आवास से होते हुये गोपलापुर ढाले तक	800
		123 मझोले नालों की कुल लम्बाई – 107.30 कि0मी0	107300 मीटर

Proposed budget for installation of fountains at various location in Gorakhpur

S.No.	Location of Fountain	Fountain Present (Yes/No)	Cost of construction (If Fountain is not available) (Rs in Lac)
1	Ghantaghar	No	12.00
2	Townhall kachahri chauraha	No	15.00
3	University Student Union Building	No	10.00
4	University North	No	15.00
5	University South	No	15.00
6	Mohaddipur Chauraha	No	30.00
7	Malgodam Tiraha	No	25.00
8	Asuran Chauk	No	40.00
9	Golghar Chauraha	No	10.00
10	Transport Nagar Chauraha	No	30.00

CASE STUDY

**MONITORING OF TOTAL ROAD DUST AND DUST
PARTICLES
UP TO 75 MICRON (AERODYNAMIC PARTICLE)
AND
ITS EMISSION INVENTORY
ON MAJOR ROADS OF GORAKHPUR CITY.**

Monitoring of total Road Dust and Dust Particles up to 75 micron (Aerodynamic Particle) and its Emission Inventory on Major Roads of Gorakhpur City:

Introduction

Road Dust has been acknowledged as an important source of urban Air Pollution. Traffic related non-exhaust particulate sources and road dust are an increasingly important source of PM₁₀ and PM_{2.5} Air Pollution. Except from being emitted directly to the air, non-exhaust particles deposit and accumulate together with dust from other sources on road surface to form road dust. An emission study conducted by IIT Kanpur for Lucknow City in year 2014 reveals that attribution of road dust is about 88% in PM₁₀ and 77% in PM_{2.5}. Re-suspended particles from paved roads can considerably enhance atmospheric particulate matter (PM) levels. So, it is evident that the contribution of road dust is predominant source of pollution in big cities like Gorakhpur.

Particulate emission from paved roads is a complex mixture of various sizes of dust particles derived from different sources. The particles deposited on the road surface originate from direct emission from vehicles tail pipe, particles emitted by tyre and break wear process and particles that settle on the road from both nearby and distance sources. Dust deposition or in the vicinity of the roads may be re-entrained, or re-suspended into air through vehicle induced turbulence and shearing stress of tires, increase air pollution. To quantifying deposition of total dust and dust particle up to 75 microns on the roads, Regional Office, U.P. Pollution Control Board, Gorakhpur has carried out monitoring of total dust load and dust particles up to 75 microns (Aerodynamic particles size) on certain selected roads of Gorakhpur city.

Scope of Monitoring

Dust particle less than 75 microns (Aerodynamic particles size) on the road surface has ability to re-suspend in the atmosphere owing to plying of vehicles or wind causing air pollution. The scope of monitoring is as follow-

- To quantify dust load per square meter on major roads of Gorakhpur city.
- To quantify dust particle up to 75 microns (Aerodynamic particles size) per square meter on major roads of Gorakhpur city.
- To quantify total dust load per kilometre on major roads of Gorakhpur city.
- Emission Inventory for PM₁₀ and PM_{2.5} of road dust on major roads of Gorakhpur.
- To follow up the effect of the road dust mitigation measures.

Monitoring Locations

Roads selected for dust monitoring are as follows:

1. Gorakhpur-Lucknow road, near Dana-Pani Restaurant GIDA, Gorakhpur.
2. Kali mandir Shashtri chowk road, near Jal-kal building, Golghar, Gorakhpur.
3. Gorakhpur-Maharajganj road, near Khajanchi chauraha, Gorakhpur.
4. Gorakhpur-Sonauli road, near Bargadwa chauraha, Gorakhnath, Gorakhpur.
5. Gorakhpur-Deoria road, near Madan Mohan Malviya Technical University, Gorakhpur.

Date of Road Dust Sample Collection

23 November &

24 November 2020.

Methodology

More than 200 grams of road dust samples collected within marked area across width (m^2) of the roads through sweeping of the roads, using a Vacuum cleaner fitted with a Brush on the suction end and Nylon Bag on the delivery end to collect the dust samples. Collected dust put in chain locked sachet. Sachet marked with permanent marker for identification of locations/address of road and area. Samples carried in the laboratory for further analysis. Total weight of the samples recorded. Entire samples dried in the oven at $105^{\circ}C$ for 12 Hours. Dried Samples reweighed and moisture contents of sample calculated. 200 grams of total dried sample screened properly using 200-mesh standard size sieve using mechanical shaker. Particles up to 75 microns properly segregated and collected in a pan and weighed. Mass (grams/ m^2 area of the road) of dust calculated.

- Observed values of total dust and dust particle up to 75 microns depicted in **Table-1** specifying the location/ coordinates of roads selected for monitoring.
- Observed value of total dust load per kilometre of road depicted in **Table-2**.
- Ambient Air Quality of Gorakhpur City and temperature, humidity and PM_{10} level depicted in **Table-3**.

Observation

On perusal of the data depicted in Table 1, 2 and 3 following are the observations:

1. Mass of total dust has been found in the range of 32.7 to 37.7 g/m^2 . Maximum value 37.7 g/m^2 has been found at Kali mandir Shashtri chowk road near Jal-kal building, Golghar, Gorakhpur and minimum value 32.7 g/m^2 has been found at Gorakhpur-Maharajganj road, near Khajanchi chauraha, Gorakhpur.
2. Mass of dust load up to 75 microns (Silt load) has been found in the range of 6.29 to 8.19 g/m^2 . Maximum value 8.19 g/m^2 has been found at

Gorakhpur-Maharajganj road, near Khajanchi Chauraha, Gorakhpur and minimum value 6.29 g/m² has been found at Gorakhpur-Deoria road, near Madan Mohan Malviya Technical University, Gorakhpur.

3. Quantification of mass of total dust load in respect to area of road per kilometre distance (L*W) reveals that maximum total dust load 918.4 Kg per kilometre has been found at Gorakhpur-Deoria road, near Madan Mohan Malviya Technical University, Gorakhpur and minimum 568.98 Kg per kilometre has been found at Gorakhpur-Maharajganj road, near Khajanchi Chauraha, Gorakhpur.

Emission Inventory of Road Dust-

Air pollution has emerged as a major challenge, particularly in urban areas. The problem becomes more complex due to the multiplicity and complexity of the air polluting source mix (e.g., industries, automobiles, generators, domestic fuel burning, road side dusts, construction activities, etc.). Indian cities have experienced a phenomenal growth in terms of population, industry, and vehicles. The broad emission source categories of air pollution in an urban area include; (i) transport (motor vehicles and railways), (ii) commercial establishments, (iii) industrial, (iv) domestic cooking/heating, (v) fugitive dust and (vi) biomass burning. There could also be some unique or specific sources in a particular area. Procedures and reliability of emission inventory for regular point, area and line sources are well-established. However, identification and quantification of fugitive/non-point emission sources (emissions not released through stacks, vents, ducts or pipes) are quite challenging.

Emission inventory (EI) is a basic necessity for planning air pollution control activities. EI provides a reliable estimate of total emissions of different pollutants, their spatial and temporal distribution, and identification and characterization of main sources. This information on EI is an essential input to air quality models for developing strategies and policies. In this case study,

emission inventory of the major 05 roads of Gorakhpur city for the date-15.12.2020 is presented.

Dust emissions from paved and unpaved roads have been found that these vary with the ‘silt loading’ present on the road surface and average weight of vehicles travelling on the road. The term silt loading (*sL*) refers to the mass of the silt-size material (equal to or less than 75 µm in physical diameter) per unit area of the travel surface. The quantity of dust emissions from movement of vehicles on a paved or unpaved road can be estimated using the following empirical expression:

$$E = k(sL)^{0.91} \times (W)^{1.02}$$

Where-

E: Particulate Emission Factor (same units as “k”)

sL: silt load (g/m²)

W: Mean Weight of the Vehicle fleet (Tons)

k: Constant (function of particle size) in g VKT-1 (Vehicle kilometre Travel) (e.g., k = 0.62 for PM₁₀ and k=0.15 for PM_{2.5}).

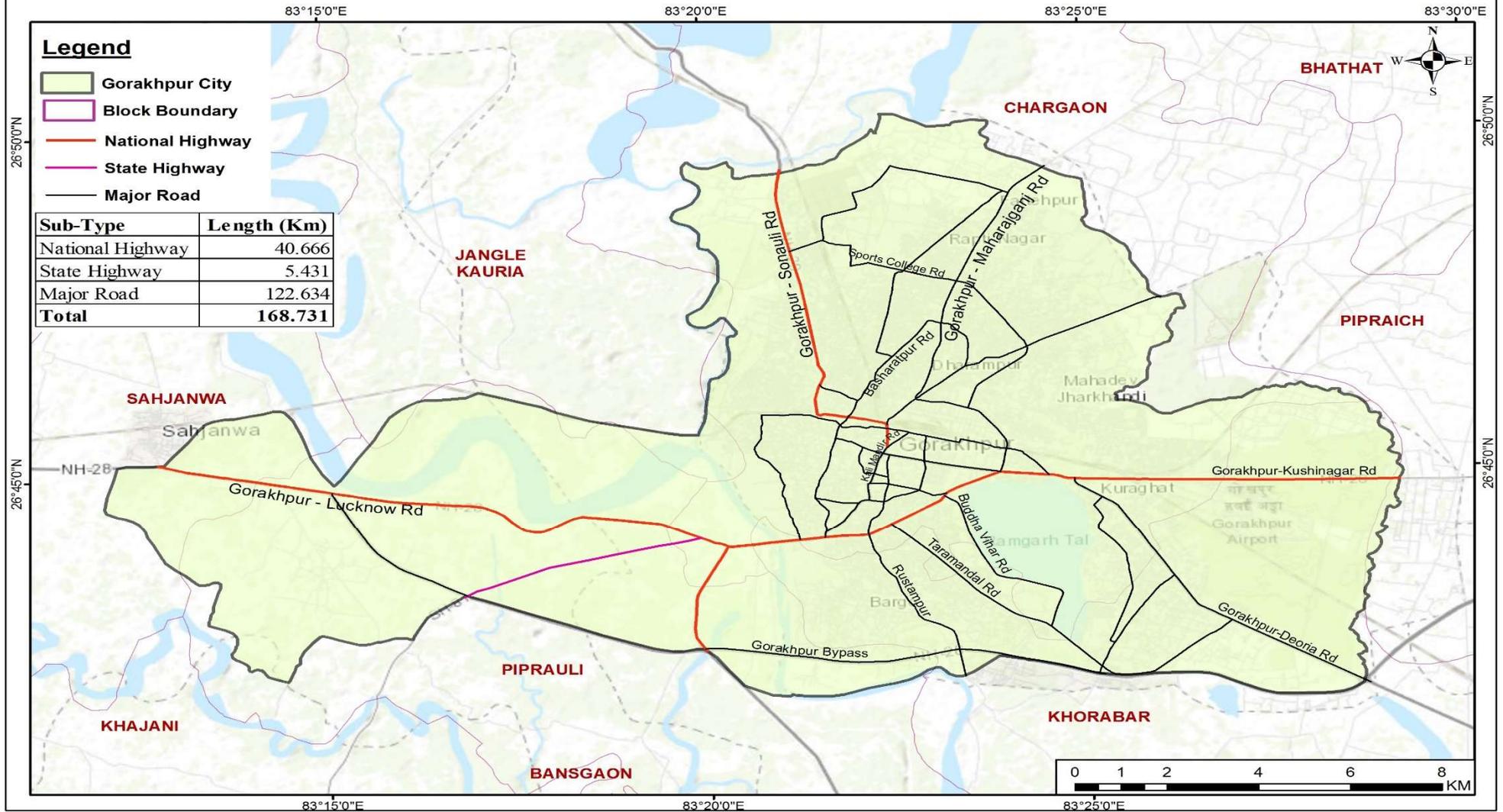
Methodology

The silt loads (*sL*) samples from major 05 roads were collected (**Table-1**). Then mean weight of the vehicle fleet (*W*) was estimated by giving the weightage to the percentage of vehicles of all types with their weight. Then emission rate (g VKT-1) was calculated based on above Equation. VKT for each road was calculated by considering the tonnage of each road. Then finally the emission loads from these roads were calculated.

A digital map showing the national & state highways, major roads is being prepared. The municipal boundary length of the major roads, national & state highways of the city are as follows:

Road Type	Municipal Length of Road (Km)
National & State Highway	46
Major Roads	123

LOCATION MAP OF ROADS IN GORAKHPUR CITY, UTTAR PRADESH



Assumption:

In this case study following assumptions are taken in calculations for emission inventory of PM₁₀ & PM_{2.5} from road dust-

- As the monitoring road locations (Gorakhpur-Lucknow road, near Dana-Pani Restaurant GIDA, Gorakhpur, Gorakhpur-Maharajganj road, near Khajanchi chauraha, Gorakhpur, Gorakhpur-Sonauli road, near Bargadwa chauraha, Gorakhnath, Gorakhpur & Gorakhpur-Deoria road, near Madan Mohan Malviya Technical University, Gorakhpur) are connected with state/National highways so the vehicle fleet pattern is taken same for them. Total length of said 04 roads are taken as 45 Km with in the city.
- Road Location (Kali mandir Shashtri chowk road, near Jal-kal building, Golghar, Gorakhpur) is internal road of Gorakhpur city so total length of said road is taken as 123 Km with in the city.
- Average emission rate of PM₁₀ & PM_{2.5} from road dust in Kg/Km/Day by 05 monitored road are taken for calculation of city level emission rate (Ton/Day).

The observed value of Mean weight of the vehicle fleet (W), VKT & Emission Rate of PM₁₀ and PM_{2.5} (kg/km/Day) of road dust are depicted in **Table-4**.

The observed value of the City Level Emission Rate of PM₁₀ and PM_{2.5} (Ton/Day) from road dust are depicted in **Table-5**.

Observations: -

On perusal of the data depicted in **Table-1, 4 & 5**, observations are as follows: -

- It is evident that the PM_{10} emission from road dust has been found in the range of **88.97 to 529.18 kg/km/Day**. Maximum value **529.18 kg/km/Day** has been found at Gorakhpur-Maharajganj road near Khajanchi Chauraha, Gorakhpur and minimum value **88.97 kg/km/Day** has been found at Kali mandir, Shashtri chowk road near Jal-kal building Golghar, Gorakhpur.
- It is evident that the $PM_{2.5}$ emission from road dust has been found in the range of **25.52 to 128.02 kg/km/Day**. Maximum value **128.02 kg/km/Day** has been found at Gorakhpur-Maharajganj road near Khajanchi Chauraha, Gorakhpur and minimum value **25.52 kg/km/Day** has been found at Kali mandir, Shashtri chowk road near Jal-kal building Golghar, Gorakhpur.
- It is evident from table-5 that the City level emission rate of **PM_{10} & $PM_{2.5}$** from road dust in Gorakhpur has been found **33.07 Ton/Day & 8.49 Ton/Day** respectively.

Conclusions:

1. It is important to have measurement of road dust & emission rate of PM_{10} during the monsoon season as characterised by high relative humidity to find out the base line data for same.
2. Rain being one of the most important removal mechanisms of air pollution (particles & gases).
3. It is evident from the values of PM_{10} and $PM_{2.5}$ emission from the road dust that road dust is predominant source which deteriorates ambient air quality.
4. Monitoring of road dust and Emission Inventory should be carried out in Pre, Post & Monsoon Season to know the annual variation of the same.

Recommendations:

1. Monitoring of road dust is most suitable to carry out in post monsoon period in month of October/November as humidity is low and inversion effect is maximum. Winter season is comparatively most suitable to know actual road dust load.
2. There should be proper Traffic regulation /Management to avoid traffic - congestion of the road.
3. Roads should be regularly cleaned using mechanical sweeping machines and collected dust should be dumped at proper place, so that it could not deposit again on the roads.
4. Main roads should be washed regularly using treated sewage from STPs.
5. Whenever, road washing is not possible, dense sprinkling through treated sewage mixed with dust suppressant should be done regularly.
6. Continuous operation of fountains at main roads crossing and parks should be done regularly.
7. Anti-smog guns should be installed at main hot spot areas.
8. Roads should be pothole free and maintained properly.
9. Road shoulder (unpaved part) should be covered with interlocking tiles or grass.

Table-1: -Monitored Values of Total Dust and Dust up to 75 microns (grams/m²)

S.no.	Location with Geo-Coordinates	Location Photographs	Total Dust (grams/m ²)	Dust up to 75 microns (grams/m ²)
1	Gorakhpur-Lucknow road Near Dana Pani Restaurant GIDA, Gorakhpur. Lat.-26.75118 Long.-83.22507		34.5	7.438
2	Kali Mandir Shashtri Chowk Road Near Jalkal Building Golghar Gorakhpur. Lat.-26.750850 Long.-83.370339		37.7	6.335
3	Gorakhpur-Maharajganj Road Near Khajanchi Chauraha Gorakhpur. Lat.-26.797263 Long.-83.389036		32.7	8.19
4	Gorakhpur-Sonauli Road Near Bargadwa Chauraha, Gorakhnath, Gorakhpur. Lat.-26.806463 Long.-83.25126		36.208	7.59

5	Gorakhpur- Deoria Road Near Madan Mohan Malviya Technical University, Gorakhpur. Lat.-26.72987 Long.- 83.43112		32.8	6.29
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Table-2: -Dust Load per Kilometer (kg)

S.no.	Location of Road	Average Width (Meter)	Total Dust (kg/km)	Dust up to 75 microns (kg/km)
1	Gorakhpur-Lucknow road, near Dana-Pani, restaurant GIDA, Gorakhpur	18	621	133.8
2	Kali Mandir Shashtri chowk road, near Jal-kal building, Golghar Gorakhpur.	20	754	126.7
3	Gorakhpur-Maharajganj Road Near Khajanchi Chauraha Gorakhpur.	17.4	568.98	142.5
4	Gorakhpur-Sonauli Road Near Bargadwa Chauraha, Gorakhnath, Gorakhpur.	18	651.744	136.62
5	Gorakhpur-Deoria road near Madan Mohan Malviya Technical University, Gorakhpur.	28	918.4	176.12

Table 3: - Ambient Air Quality Monitoring details during Dust Collection at of Gorakhpur City

S. No.	Date	Location	Temperature (°C)	Relative humidity %	Wind Direction	Value of PM ₁₀ (µg/m ³)
1.	23.11.2020	MMM University of Technology, Gorakhpur	16-28	32-58	West to East	110.56
2.	23.11.2020	Indian Glycol Limited, GIDA, Gorakhpur	17-30	30-60	West to East	319.26
3.	26.11.2020	Jal-kal Bhavan, Golghar, Gorakhpur	19-33	30-62	West to East	203.38

Source- Manual Monitoring

Table: -4 Observed Values of Silt Load (sL), Mean weight of the vehicle fleet (W) & Emission Rate of PM₁₀ (Kg/Km/Day) & PM_{2.5} (Kg/Km/Day) from road dust.

S.No.	Location with Geo-Coordinates	Location Photographs	Silt Load sL (gm/m ²)	Mean Weight of the Vehicle fleet (W) (Ton)	Emission Factor for PM ₁₀ (gm/VKT)	Total Emission of PM ₁₀ (kg/Km/day)	Emission Factor for PM _{2.5} (gm/VKT)	Total Emission of PM _{2.5} (kg/Km/day)
1	Gorakhpur-Lucknow road near Dana-Pani Restaurant GIDA, Gorakhpur. Lat.-26.75118 Long.-83.22507		7.43	3.99	15.82	484.77	3.82	117.28

2	<p>Kali Mandir Shashtri Chowk road near Jal-kal Building Golghar Gorakhpur. Lat.- 26.750850 Long.- 83.370339</p>		6.33	0.89	2.98	88.97	0.72	25.52
3	<p>Gorakhpur- Maharajganj road near Khajanchi Chauraha Gorakhpur. Lat.- 26.797263 Long.- 83.389036</p>		8.19	3.99	17.27	529.18	4.17	128.02

<p>4</p>	<p>Gorakhpur- Sonauli Road Near Bargadwa Chauraha, Gorakhnath, Gorakhpur. Lat.- 26.806463 Long.- 83.25126</p>		<p>7.59</p>	<p>3.99</p>	<p>16.11</p>	<p>493.78</p>	<p>3.89</p>	<p>119.46</p>
<p>5</p>	<p>Gorakhpur- Deoria road near Madan Mohan Malviya Technical University, Gorakhpur. Lat.-26.72987 Long.- 83.43112</p>		<p>6.29</p>	<p>3.99</p>	<p>13.58</p>	<p>416.18</p>	<p>3.28</p>	<p>100.69</p>

Table: -5 Observed Values of City Level Emission Rate of PM₁₀ (Kg/Day) & PM_{2.5} (Kg/Day) from road dust.

Road Type	Municipal Length of Road (Km)	Average PM₁₀ (Kg/Km/Day)	Average PM_{2.5} (Kg/Km/Day)	Emission Rate PM₁₀ (Ton/Day)	Emission Rate PM_{2.5} (Ton/Day)
National & State Highway	46	480.98	116.36	22.12	5.35
Major Roads	123	88.97	25.52	10.94	3.14
City Level Emission Rate				33.07	8.49



2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
 - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
 - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
 - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञप्ति संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
 - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
 - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गाँव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
 - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुर्नविकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
 - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
 - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
 - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हाईटेंशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

(ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।

(घ) महायोजना/जोनल प्लान में स्थल की स्थिति।

(ङ.) प्रयुक्त पैमाना और उत्तर दिशा—सूचक।

2.1.2.5 उप-
विभाजन
तलपट
मानचित्र

उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:-

- (I) पैमाना तथा उत्तर दिशा—सूचक।
- (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
- (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेच्ड' अथवा डिटेच्ड।
- (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाय नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
- (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
- (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
- (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
- (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
- (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:-

(क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल / हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलॉजिकल, टोपोग्राफी, लीथॉलॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलॉजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रेक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लॉक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

2.1.2.6	विशिष्टियाँ	<p>भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :-</p> <p>(i) प्रस्तावित समस्त विकास कार्यों यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण।</p> <p>(ii) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि।</p> <p>(iii) औद्योगिक इकाईयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा।</p> <p>(iv) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।</p>
2.1.3	विकास अनुज्ञा शुल्क का आधार एवं गणना	<p>प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।</p>
2.1.4	विकास अनुज्ञा हेतु अनुबन्ध	<p>विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।</p>
2.1.5	विकास अनुज्ञा-पत्र की वैधता	<p>(i) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा।</p> <p>(ii) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयावृद्धि दी जा सकती है।</p>
2.1.6	विकास के प्रारम्भ की सूचना	<p>अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।</p>
2.1.7	विकास के समय विचलन	<p>विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।</p>
2.1.8	पूर्णता प्रमाण-पत्र	<p>विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।</p>

2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान
- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'गुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का सन्तुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।

टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।

- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।

2.2.3 लैण्डस्केप प्लान सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैण्डस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-

- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैण्डस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीड़ास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

3.3 समूह आवास (ग्रुप हाऊसिंग)

- 3.3.1 सामान्य अपेक्षाएं समूह आवास/ग्रुप हाऊसिंग का विकास महायोजना, परिक्षेत्रीय विकास योजना तथा ले-आउट प्लान से उपबन्धित रहते हुए किया जाएगा। चार हेक्टेयर एवं अधिक क्षेत्रफल की ग्रुप हाऊसिंग योजनाओं में ले-आउट स्वीकृत कराना अनिवार्य होगा तथा ले-आउट प्लान एवं भवन मानचित्र एक साथ स्वीकृति हेतु प्रस्तुत किए जा सकेंगे।
- 3.3.2 भूखण्ड का क्षेत्रफल भूखण्ड का न्यूनतम क्षेत्रफल 2000 वर्ग मीटर होगा।
- 3.3.3 पहुँच मार्ग ग्रुप हाऊसिंग हेतु प्रस्तावित भूखण्ड न्यूनतम 12 मीटर चौड़ी विद्यमान सड़क पर स्थित होगा। ग्रुप हाऊसिंग ले-आउट प्लान के अन्तर्गत वाहन योग्य मार्गों/सड़कों की चौड़ाई एवं लम्बाई इस उपविधि के प्रस्तर-2.3.1 (I) के अनुसार होगी।
- 3.3.4 स्टिल्ट फ्लोर (I) ग्रुप हाऊसिंग भवनों में पार्किंग के प्रयोजनार्थ स्टिल्ट फ्लोर अनुमन्य होगा।
(II) यदि स्टिल्ट फ्लोर का उपयोग पार्किंग से भिन्न उपयोग में लाया जाता है, तो उसकी गणना एफ.ए.आर. में की जायेगी।
- 3.3.5 पार्क एवं खुले क्षेत्र तथा लैंडस्केपिंग 3000 वर्ग मीटर अथवा इससे अधिक क्षेत्रफल के भूखण्डों में जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत योजना के कुल क्षेत्रफल के 10 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में योजना के कुल क्षेत्रफल के 15 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। भवन मानचित्र के साथ लैंडस्केपिंग प्रस्ताव का अनुमोदन भी आवश्यक होगा; जिसके अनुसार ग्रुप हाऊसिंग योजना में प्रति हेक्टेयर 50 पेड़ की दर से पेड़ लगाए जाएंगे।
- 3.3.6 भू-आच्छादन, एफ.ए.आर. एवं घनत्व (I) 'ग्रुप हाऊसिंग भवनों में सैट-बैंक, भू-आच्छादन, तल क्षेत्रफल अनुपात एवं घनत्व निम्नवत् होगा:-
(क) 12.5 मीटर तक ऊँचाई के भवनों में चारों ओर न्यूनतम 5.0 मीटर सैट-बैंक होगा।
(ख) 12.5 मीटर से अधिक ऊँचाई के भवनों में प्रस्तर 3.4.5 पर दी गई तालिका के अनुसार सैट-बैंक।
(II) (i) अधिकतम भू-आच्छादन 40 प्रतिशत अनुमन्य होगा। सुरक्षा जोन एवं संरक्षित स्मारकों के प्रतिबन्धित ऊँचाई वाले क्षेत्रों में अधिकतम भू-आच्छादन 55 प्रतिशत तक अनुमन्य होगा।
(ii) ग्रुप हाऊसिंग परियोजना में कुल अनुमन्य एफ.ए.आर. का अधिकतम 0.5 प्रतिशत एफ.ए.आर. कन्वीनिएन्ट शॉप्स के लिए अनुमन्य होगा।
(III) नए/अविकसित क्षेत्रों में अधिकतम एफ.ए.आर. 2.5 अनुमन्य होगा तथा निर्मित क्षेत्र एवं पूर्व विकसित योजनाओं/आवंटित भूखण्डों में अधिकतम एफ.ए.आर. 1.5 अनुमन्य होगा। उक्त के अतिरिक्त अनुमन्य एफ.ए.आर. का अधिकतम 5.0 प्रतिशत विभिन्न प्रकार की सेवाओं यथा-वातानुकूलित संयंत्र, लिफ्ट के सामने (लिफ्ट के बाहर गलियारे को छोड़कर) 10 वर्ग मीटर तक लॉबी, मम्टी, लिफ्ट के लिए मशीन कक्ष, अलमारियां एवं

वे-विन्डोज (अधिकतम 0.60 मीटर गहराई एवं 1.80 मीटर लंबाई तक), रिफ्यूज एरिया (एन.बी.सी. के अनुसार), सर्विस डकट तथा सामुदायिक केन्द्र के लिए अनुमन्य होगा।

ग्रीन बिल्डिंग के प्राविधानों की पूर्ति करने की स्थिति में लीड/आई.जी.बी.सी. द्वारा न्यूनतम गोल्ड रेटेड तथा ग्रेहा द्वारा न्यूनतम 4 सितारे रेटिंग की श्रेणी में रखे गए भवनों में अनुमन्य एफ.ए.आर. का 5.0 प्रतिशत अतिरिक्त एफ.ए.आर. निःशुल्क अनुमन्य होगा। इस हेतु आवेदक द्वारा उक्त संस्थाओं से रेटिंग सम्बन्धी प्रमाण-पत्र प्राप्त कर प्रस्तुत करना होगा।

- (IV) नियोजित रूप से विकसित कालोनियों/क्षेत्रों, जिनके ले-आउट प्लान्स सक्षम स्तर से अनुमोदित हैं, में भूखण्डीय विकास की पद्धति पर एक से अधिक भूखण्डों को मिलाकर प्रस्तावित ग्रुप हाउसिंग अथवा अन्य बहुमंजिला निर्माण अनुमन्य नहीं होगा।
- (V) नियमों के अन्तर्गत कय-योग्य एफ.ए.आर. अनुमन्य होगा।
- (VI) "नए/अविकसित क्षेत्रों में ग्रुप हाउसिंग के लिए जनसंख्या घनत्व 330 इकाईयां (1650 व्यक्ति) प्रति हेक्टेयर तक निम्न शर्तों के अधीन अनुमन्य होगा, जबकि निर्मित एवं विकसित क्षेत्रों में ज़ोनल प्लान/ले-आउट प्लान अनुमोदित होने की दशा में तदनुसार घनत्व अनुमन्य होगा अन्यथा अधिकतम 150 इकाई प्रति हेक्टेयर तक घनत्व अनुमन्य होगा:-
- (i) 12 मीटर एवं अधिक किन्तु 18 मीटर से कम चौड़ी सड़क पर 200 इकाईयां प्रति हेक्टेयर।
- (ii) 18 मीटर एवं अधिक किन्तु 24 मीटर से कम चौड़ी सड़क पर 250 इकाईयां प्रति हेक्टेयर।
- (iii) 24 मीटर एवं अधिक चौड़ी सड़कों पर 330 इकाईयां प्रति हेक्टेयर।"
- (VII) सामुदायिक सुविधाओं का प्राविधान इस उपविधि के प्रस्तर-2.4.1 में निर्धारित मानकों के अनुसार किया जायेगा। सुविधाजनक दुकानों का प्राविधान प्रति 1000 व्यक्तियों पर 5 दुकानों के आधार पर किया जाएगा, जो अनुमन्य आच्छादित क्षेत्रफल के अन्तर्गत ही होगा। प्रति दुकान का अधिकतम तल क्षेत्रफल 15 वर्ग मीटर होगा।
- (VIII) प्रवेश द्वार पर 1.6 वर्गमीटर माप का चौकीदार/गार्ड रूम (जिसकी न्यूनतम चौड़ाई अथवा व्यास 1.2 मीटर होगा) अनुमन्य होगा, परन्तु किसी भी दशा में अग्निशमन हेतु वांछित न्यूनतम सैट-बैंक में निर्माण अनुमन्य नहीं होगा।
- (IX) चार हेक्टेयर तक के क्षेत्रफल की ग्रुप हाउसिंग योजना/भूखण्ड के लिए योजना/ भूखण्ड के कुल क्षेत्रफल पर एफ.ए.आर. देय होगा। ऐसी योजना/भूखण्डों में नियोजित होने वाली जनसंख्या के लिए मानकों के अनुसार वांछित सुविधाओं का प्राविधान उक्त एफ.ए.आर. के अन्तर्गत ही किया जायेगा। 4.0 हेक्टेयर से अधिक क्षेत्रफल की ग्रुप हाउसिंग योजनाओं के लिए "नेट" भूमि (योजना के कुल क्षेत्रफल में से 18 मी० एवं अधिक चौड़ी सड़कें, पार्क एवं खुले क्षेत्र (15 प्रतिशत) तथा सामुदायिक सुविधाओं के क्षेत्रफल को घटाते हुए अवशेष भूमि) पर एफ.ए.आर. देय होगा।
- (X) विकास प्राधिकरण/आवास एवं विकास परिषद द्वारा 'बल्क' सेल के रूप में ग्रुप हाउसिंग हेतु आवंटित की जाने वाली भूमि के सम्पूर्ण क्षेत्रफल पर 2.5 एफ.ए.आर. इस प्रतिबन्ध के अधीन अनुमन्य होगा कि योजनान्तर्गत अन्य उपयोगों यथा-व्यावसायिक कार्यालय, औद्योगिक, संस्थागत एवं सामुदायिक सुविधाओं के निर्माण के लिए एफ.ए.आर. उस उपयोग हेतु निर्धारित एफ.ए.आर. की सीमा के अन्तर्गत रहेगा।

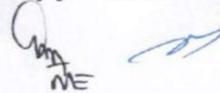
- (XI) ग्रुप हाउसिंग परियोजनाओं के सेटबैक क्षेत्र के अंतर्गत बालकनी के प्रोजेक्शन्स इस प्रतिबंध के अधीन अनुमन्य होंगे कि अग्नि सुरक्षा हेतु फायर टैंडर के आवागमन हेतु भू-तल से न्यूनतम 6 मी० ऊँचाई का क्षेत्र अवरोध मुक्त रहेगा तथा इसमें किसी भी प्रकार का प्रोजेक्शन अनुमन्य नहीं होगा। 1.5 मीटर चौड़ाई तक बालकनी की गणना एफ.ए.आर. में सम्मिलित नहीं की जाएगी जबकि 1.5 मीटर से अधिक तथा अधिकतम 3.0 मीटर चौड़ाई तक (स्ट्रक्चरल सेफ्टी सुनिश्चित होने की दशा में) बालकनी के 25 प्रतिशत क्षेत्रफल की गणना एफ.ए.आर. में की जाएगी, परन्तु जहाँ दो भवनों के मध्य की दूरी 9.0 मीटर से कम हो वहाँ 1.5 मीटर से अधिक चौड़ी बालकनी अनुमन्य नहीं होगी। इस सम्बन्ध में अग्निशमन विभाग की अनापत्ति प्रस्तुत की जानी होगी।

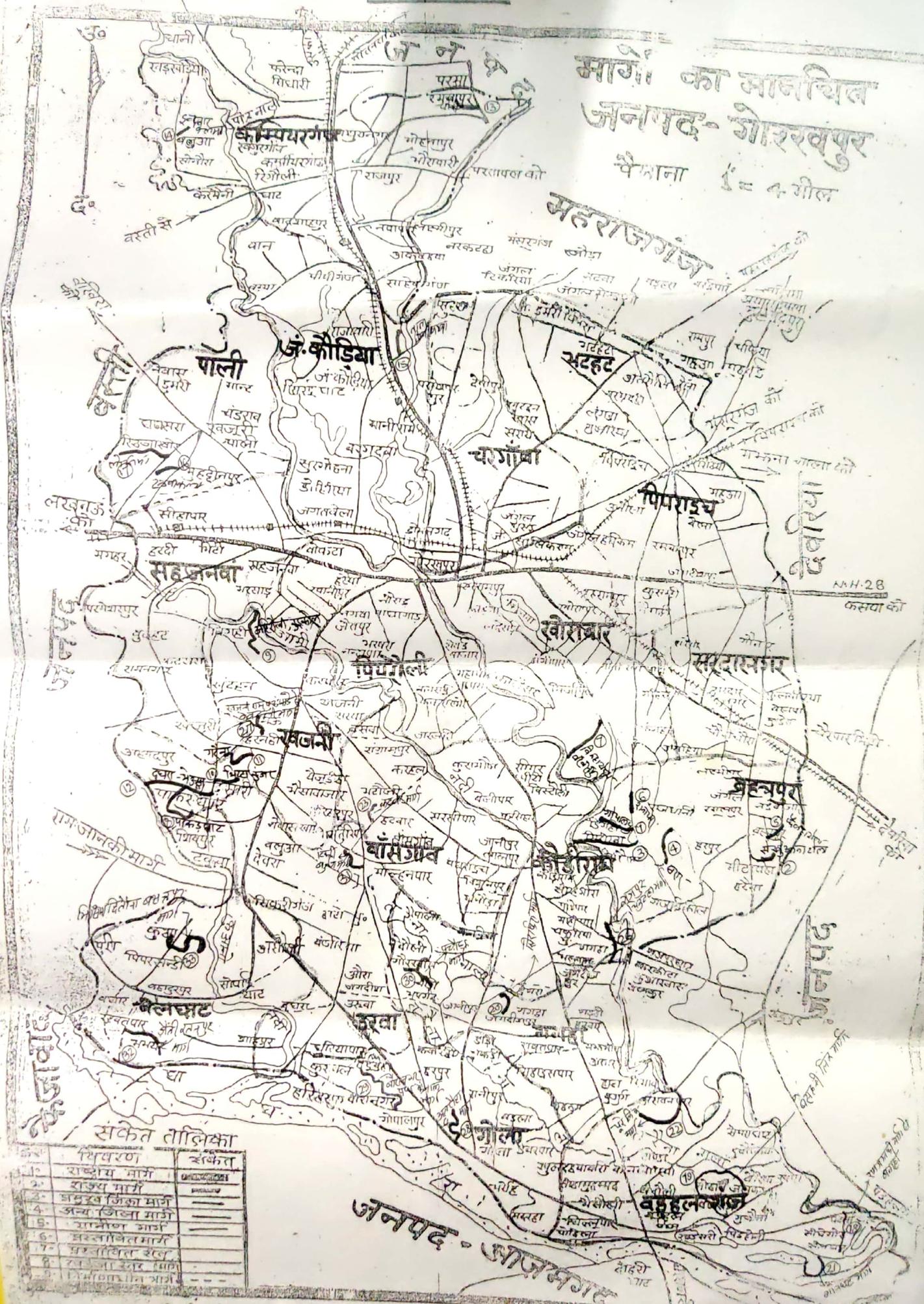
3.3.7 पार्किंग व्यवस्था (I) पार्किंग हेतु मानक इस उपविधि के प्रस्तर 3.10 के अनुसार होंगे।

Proposed budget for development of parking space for non-destined vehicles at various location in Gorakhpur

(i) Pipraich Road (1.0 Acre Land)	
Land Cost 4046.80 Sqmt. @ 12,000.00 Per Sqmt=	485.62 Lacs
Construction Cost 4046.80 Sqm.@ 2325.20 Per Sqmt=	<u>94.10 Lacs</u>
	579.72 Lacs
(ii) Maharajgang Road (1.0 Acre Land)	
Land Cost 4046.80 Sqmt. @ 12,000.00 Per Sqmt=	485.62 Lacs
Construction Cost 4046.80 Sqm. @ 2325.20 Per Sqm=	<u>94.10 Lacs</u>
	579.72 Lacs
(iii) Deoria Road (1.0 Acre Land)	
Land Cost 4046.80 Sqmt. @ 12,000.00 Per Sqmt=	485.62 Lacs
Construction Cost 4046.80 Sqm. @ 2325.20 Per Sqm=	<u>94.10 Lacs</u>
	579.72 Lacs
(iv) Sonoli Road (1.0 Acre Land)	
Land Cost 4046.80 Sqmt @ 12,000.00 Per Sqmt=	485.62 Lacs
Construction Cost 4046.80 Sqm. @ 2325.20 Per Sqm=	<u>94.10 Lacs</u>
	579.72 Lacs
(v) Hata/Kushi Nagar Road (1.0 Acre Land)	
Land Cost 4046.80 Sqmt. @ 12,000.00 Per Sqmt=	485.62 Lacs
Construction Cost 4046.80 Sqm. @ 2325.20 Per Sqm=	<u>94.10 Lacs</u>
	579.72 Lacs
Grand Total- (1 to 5)	Rs. 2,898.60 Lacs

Land Rate of all 05 Roads are approximate Actual land Rate can be taken from P.W.D.





मार्गों का मानचित्र
जनपद- गोरखपुर
पैमाना 1:4 मील

संकेत तालिका

क्र.सं.	विवरण	संकेत
1	राज्य मार्ग	—
2	राज्य मार्ग	—
3	अन्तर-जिला मार्ग	—
4	अन्तर-जिला मार्ग	—
5	ग्रामोन्मुख मार्ग	—
6	ग्रामोन्मुख मार्ग	—
7	ग्रामोन्मुख मार्ग	—
8	ग्रामोन्मुख मार्ग	—
9	ग्रामोन्मुख मार्ग	—

रूट परमितों की सूची

गोरखपुर

1	गोरखपुर-कप्तानगंज-बी0 क्लास- 40 किमी	
2	गोरखपुर-कप्तानगंज-छितौनी घाट-बी क्लास- 78 किमी	
3	भटहट-चौरी चौरा नईबाजार ए0 क्लास 46 किमी	
4	बड़हलगंज डेरवा-पटनाघाट-ए0 क्लास- 16किमी (यह रूट केवल UPSRTC आरक्षित।)	
5	गोरखपुर-देवीपुर-पकड़ी बाया बालापार-ए0 क्लास-60 किमी (गोरखपुर देवीपुर पकड़ी महाराजगंज UPSRTC आरक्षित।)	
6	गोरखपुर-मिर्जापुर वाया रानीडीहा-लम्बाई 16 किमी श्रेणी-बी	
7	परतावल-पिपराइच-कुसम्ही लम्बाई 27 किमी श्रेणी बी	
8	कुसम्ही-मोतीराम अड्डा-झंगहा लम्बाई 13 किमी श्रेणी बी	
9	रावतपार-सिंहाइचपार-पकड़ी-गोला 15 किमी	
10	सिकरीगंज बेलघाट लोहरैया किमी0 19	
11	गोरखपुर-पिपराइच-कप्तानगंज-नौरगिया मार्ग (अराष्ट्रीयकृत मार्ग)	
12	गोरखपुर-खजनी-सिकरीगंज 30.09 (अराष्ट्रीयकृत मार्ग)	

Proposed location and budget for multi-layer Car parking in Gorakhpur

S. No.	Location of Proposed Parking	Capacity of Parking	Estimated Cost (Rs in Lac)
1	Multilevel Parking near City Mall	350	4300.00
2	Multilevel Parking near Vijay Chauraha in front of United Cinema.	280	3440.00
3	Multilevel Parking near Medical College.	300	3685.00
4	Multilevel Parking near Bargadwa Police Chauki.	250	3070.00
5	Multilevel Parking near Betiyahata Chauk	150	1843.00

Details of Industries in Gorakhpur City boundary					
S.No	Name of the Industry	Address	Latitude	Longitude	Sector of Industry
1	M/s V.N Dyers and Processors Pvt.Ltd	Sonauli Road, Bargadwa, Gorakhpur	26° 48' 28.548" N	83° 23' 19.68" E	Dying
2	M/s Jai Laxmi Solvent Pvt Ltd	Near Industrial Area, Lachhipur, Gorakhpur	26° 48' 7.056" N	83° 21' 11.484" E	Solvent
3	M/s Jai Laxmi Solvent Pvt Ltd	Unit-2, USIDC Industrial Area, Gorakhpur	26° 48' 7.38" N	83° 21' 12.384" E	Solvent
4	M/s Deewan Industries	E-46/11, UPSIDC Industrial Area, Gorakhpur	26° 44' 47.9148" N	83° 21' 28.08" E	Refine Lubricant Oil
5	M/s Indo Lube Refinery	G-21, UPSIDC Industrial Area, Gorakhpur	26° 44' 33.9828" N	83° 21' 30.96" E	Refine Lubricant Oil
6	M/s Ankur Udyog Ltd	Nakaha NO-2, Bhagwanpur, Gorakhpur	26° 48' 40.068" N	83° 21' 51.228" E	Dhaga
7	M/s Techno Midia Pvt. Ltd.	Bargadwa, Mohripur, Gorakhpur			Paper Aluminium Plates
8	M/s Modern Laminator	C-4, UPSIDC Industrial Area, Gorakhpur	26° 44' 51.9828" N	83° 34' 51.2184" E	Jute Bag
9	M/s Modern Packaging Pvt Ltd	E-37-41, UPSIDC Industrial Area, Gorakhpur	26° 44' 40.5744" N	83° 21' 30.6" E	Jute Bag
10	M/s Sapna Enterprises	877-V, Lachhipur, Near Industrial Estate, Gorakhnath, Gorakhpur	26° 47' 1.3308" N	83° 21' 35.28" E	Foods for Chiken
11	M/s V.N. Dyers and Processors Pvt Ltd (Spining Division)	Nakaha No-2, Bhagwanpur, Gorakhpur	26° 48' 34.6212" N	83° 22' 0.1992" E	Dying
12	M/s Jalan Concost Ltd	Nakaha No-2, Bhagwanpur, Gorakhpur	26° 47' 44.016" N	83° 21' 22.176" E	Induction Furnace
13	M/s Pack & Pack	Bargadwa, Gorakhpur	26° 48' 39.006" N	83° 21' 24.7896" E	Plastic Products
14	M/s Singhal Poly Tubes	Nakaha No-2 Bichaupur, Gorakhpur	26° 48' 46.4184" N	83° 21' 57.24" E	PVC Pipe
15	M/s Laxmi Metal Industries	B-7, Industrial Estate, Gorakhnath, Gorakhpur	26° 46' 53.8356" N	83° 21' 36.2232" E	Aluminium Utensil
16	M/s Laxmi Bartan Pvt Ltd	Nakaha No-02, Bhagwanpur, Gorakhpur	26° 48' 20.6496" N	83° 22' 2.64" E	Aluminium Utensil
17	M/s Suyash Agro Industries	Lachhipur, Gorakhpur	26° 47' 34.3284" N	83° 21' 20.52" E	Flour Mill
18	M/s Rakesh Grih Udyog	G-20, Industrial Area, Gorakhpur	26° 47' 51.1548" N	83° 21' 30.24" E	Food Proudcts Namkeen
19	M/s Seththi Flour Mills Pvt Ltd	Chargawa, Gorakhpur	26° 48' 17.856" N	83° 23' 36.2868" E	Flour Mill
20	M/s N.E. Railway Mechanical Workshop	Gorakhpur	26° 43' 56.244" N	83° 26' 45.96" E	Railway Workshop
21	M/s Jalanji Polytex Ltd	Opp. Industrial Area Lachhipur, Gorakhpur	26° 47' 46.14" N	83° 21' 3.24" E	Polyster Texture Yarn
22	M/s Smart Wheels Pvt Ltd (Old Name R.K.B.K. Automobile)	Lachhipur, Gorakhpur	26° 48' 28.8" N	83° 20' 57.984" E	Servicing of Vehicles
23	M/s Smart Wheels Pvt Ltd (Old Name R.K.B.K. Automobile)	Mohaddipur, Gorakhpur	26° 45' 12.42" N	83° 24' 33.048" E	Servicing of Vehicles
24	M/s Becaar Hyundai Premear Car Sales Ltd	Girdharganj, Kunraghat, Gorakhpur	26° 44' 35.178" N	83° 24' 58.9824" E	Servicing of Vehicles
25	M/s Maruti Suzuki ARENA (Arbit Automobiles) Workshop Division	Transport Nagar, Gorakhpur	26° 44' 6.108" N	83° 21' 45.612" E	Servicing of Vehicles
26	M/s Hindustan Urvarak & Rasayan Ltd,	Sonauli Road, Gorakhpur	26° 49' 11.604" N	83° 21' 48.4776" E	Fertilizer

Details of the Air Pollution Hotspots in Gorakhpur City boundary				
S.No	Cause	Name of Hotspot	Latitude	Longitude
1	Road Dust/Unpaved Roads	Gorakhnath-Dharmshala Road, Gorakhpur	26° 45' 47.016" N	83° 22' 5.16" E
2	Industrial	Gorakhpur-Lucknow Road, Near Dana Pani Restaurant, GIDA, Gorakhpur	26° 45' 4.248" N	83° 13' 30.252" E
3	Vehicular/Traffic Congestion	Gorakhpur-Kasia Road, Near Mohaddipur Chowk, Gorakhpur	26° 44' 59.1468" N	83° 23' 51.4752" E
		Kali Mandir-Shashtri Chowk Road, Near Jal Kal Building, Golghar, Gorakhpur	26° 45' 3.06" N	83° 22' 13.2204" E
		Gorakhpur-Sonauli Road, Near Bargadwa Chauraha, Gorakhpur	26° 48' 23.2668" N	83° 15' 4.536" E
		Gorakhpur-Maharajganj Road, Near Khajanchi Chauraha, Gorakhpur	26° 47' 50.1468" N	83° 23' 20.5296" E
		Dharmshala - Golghar Road, Near Kali Mandir	26° 45' 21.438" N	83° 22' 23.0916" E
		Padleganj - Rajghat Road, Near Azad Chowk, Gorakhpur	26° 44' 5.2332" N	83° 22' 6.762" E
		Bank Road - Buxipur Road, Near SBI Bank, Gorakhpur	26° 45' 16.686" N	83° 22' 1.7868" E
		Sadar Hospital - Geeta Press Road, Near Ghosh Company Chok, Gorakhpur	26° 44' 53.1492" N	83° 21' 53.6652" E
		Ghantaghar Rajghat Road, Near Ghantaghar, Gorakhpur	26° 44' 38" N	83° 21' 25" E
		Reti Chowk-Ghantaghar Road, Near Reti Chowk, Gorakhpur	26° 44' 49" N	83° 21' 28" E
4	Construction Activities	Alinagar, Tarang Talkies Road, Near Alinagar, Gorakhpur	26° 45' 30" N	83° 21' 42" E
		Gorakhpur-Deoria Road, Near Madan Mohan Malviya Technical University, Gorakhpur	26° 43' 47.532" N	83° 25' 52.032" E
		Paalm Paradise, Near Gorakhpur-Deoria By Pass Road, Taramandal, Gorakhpur	26° 42' 17" N	83° 24' 35" E
		Aryawart PET/CT and Gamma Camera Centre, Near Corporate Pass, Circuit House, Padleganj, Gorakhpur	26° 43' 55" N	83° 23' 29" E
5	Garbage Dumping/Burning	Hotel Court Yard Marriott, Near Circuit House, Padleganj, Gorakhpur	26° 44' 2" N	83° 23' 24" E
		Akla Bandh, Near Rajghat, Gorakhpur	26° 43' 43.428" N	83° 20' 38.184" E

Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharif Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

Waste to Compost Data

क्र. सं.	MIS Coding	वार्ड सं०	वार्ड का नाम	पार्क का नाम	लम्बाई	चौड़ाई	क्षेत्रफल/ आकार ल०×चौ० (वर्ग मी०)	Latitube	Longitude	Address
1	WTC	21	बेतियाहाता	बेतियाहाता बजाज पार्क	54.00	29.00	1566.00			
2	WTC2	21	बेतियाहाता	सर्राफा एपार्टमेन्ट के बगल में गणेश पार्वती पार्क	39.00	28.00	1092.00			
3	WTC3	21	बेतियाहाता	श्याम पार्क	48.50	16.00	776.00			
4	WTC4	21	बेतियाहाता	नयला पार्क	31.75	22.50	714.38			
5	WTC5	21	बेतियाहाता	बेतियाहाता डा०आर०जी०मुखर्जी के बगल में	22.00	27.00	594.00			
6	WTC6	21	बेतियाहाता	बेतियाहाता डा० सत्या पाण्डेय के घर के पास	18.30	28.50	521.55			
7	WTC7	35	बसन्तपुर	लालडिग्गी पार्क			77936.00			
8	WTC8	35	बसन्तपुर	लालडिग्गी पार्क			77936.00			
9	WTC9	52		रानी लक्ष्मीबाई पार्क टाउन हाल						
10	WTC10	24	आ० वि० पूर्वी कालोनी शाहपुर	आवास विकास पार्क 'बी'	55.00	55.00	3025.00			
11	WTC11	56	नेताजी सुभाष चन्द्र बोस	सुरज कुण्ड कालोनी 'बी' ब्लॉक पार्क	91.80	32.70	3001.86			
12	WTC12	7	राप्तीनगर	जी-78 पानी टंकी वाला पार्क राप्तीनगर चतुर्थ चरण	50.00	60.00	3000.00			
13	WTC13	7	राप्तीनगर	जी-118 भगवती सदन के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	50.00	60.00	3000.00			
14	WTC14	10	राजेन्द्र नगर पच्छिमी	रामलीला मैदान बरगदवा पार्क	60.00	45.00	2700.00			
15	WTC15	50	विकास नगर लच्छीपुर	तुलसी राय के सामने वाला पार्क	60.00	45.00	2700.00			
16	WTC16	40	हिमायूपुर दक्षिणी निकट दुर्गावाणी	दीवान बाजार में स्थित न्यू कालोनी का पार्क।	75.00	35.00	2625.00			
17	WTC17	56	नेताजी सुभाष चन्द्र बोस	EWS - 377 पार्क।	52.00	50.00	2600.00			
18	WTC18	70	नकहा नं० 1	शास्त्रीनगर में रेनु बिला म०सं० 108 के सामने वाला पार्क	57.00	44.00	2508.00			

19	WTC19	16	लच्छीपुर 10 नं० बोरिंग	शास्त्रीपुरम में झूला पार्क का मरम्मत कार्य।	96.00	25.00	2400.00			
20	WTC20	20	गिरधरगंज बाजार कुड़ाघाट	आ0वि0में म0न0 368 के सामने पार्क	58.80	38.60	2269.68			
21	WTC21	56	नेताजी सुभाष चन्द्र बोस	पानी टंकी वाला पार्क	50.00	42.50	2125.00			
22	WTC22	39	जटेपुर धर्मशाला	लोहिया पार्क जटेपुर दक्षिणी पार्क	50.00	40.00	2000.00			
23	WTC23	56	नेताजी सुभाष चन्द्र बोस	E.W.S. 181 के सामने पार्क	47.50	39.50	1876.25			
24	WTC24	48	सूरज कुण्ड	सूर्यकुण्ड कालोनी सी0-147-197 के सामने	55.00	32.00	1760.00			
25	WTC25	56	नेताजी सुभाष चन्द्र बोस	L.I.G. 215 के सामने पार्क	67.50	24.60	1660.50			
26	WTC26	50	विकास नगर लच्छीपुर	नई कालोनी EWS 3 विस्तारम में पार्क	42.50	39.00	1657.50			
27	WTC27	41	कल्याणपुर	तिवारीपुर/रुस्तमपुर पार्क	75.80	21.60	1637.28			
28	WTC28	4	मानवेला	गायत्रीपुरम पार्क	45.00	35.00	1575.00			
29	WTC29	50	विकास नगर लच्छीपुर	विकास नगर विस्तार में पार्कद आवास के सामने एल0आई0जी0 - 109 के सामने पार्क	52.00	30.00	1560.00			
30	WTC30	13	जंगल मतादीन पादरी बाजार	बैंक कालोनी पार्क			1520.00			
31	WTC31	10	राजेन्द्र नगर पच्छिमी	सफायर मैरेज हाउस के सामने पार्क	50.00	30.00	1500.00			
32	WTC32	48	सूरज कुण्ड	सूर्यकुण्ड कालोनी खरे पार्क बी0-4 के सामने	88.00	16.00	1408.00			
33	WTC33	70	नकहा नं० 1	शास्त्रीनगर में काली मंदिर के सामने पार्क	48.00	29.00	1392.00			
34	WTC34	7	राप्तीनगर	नवल्स एकेडमी स्कूल के पीछे वाला पार्क, राप्तीनगर चतुर्थ चरण	45.00	30.00	1350.00			
35	WTC35	7	राप्तीनगर	EWS 110 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	30.00	45.00	1350.00			

36	WTC36	7	राप्तीनगर	सरस्वती शिशु मंदिर के पीछे वाला पार्क राप्तीनगर चतुर्थ चरण	45.00	30.00	1350.00			
37	WTC37	7	राप्तीनगर	डा0 इन्कलेव पी0पी0श्री0 के सामने	30.00	45.00	1350.00			
38	WTC38	70	नकहा नं0 1	शास्त्रीनगर में सरस्वती बाल बिहार स्कूल के सामने वाला पार्क	45.00	30.00	1350.00			
39	WTC39	70	नकहा नं0 1	महावीरपुरम कालोनी शास्त्रीनगर में राजेश श्रीवास्तव के पास पार्क	42.00	32.00	1344.00			
40	WTC40	56	नेताजी सुभाष चन्द्र बोस	सुरज कुण्ड कालोनी 'डी' ब्लॉक पार्क	78.00	17.17	1339.26			
41	WTC41	70	नकहा नं0 1	गायत्री मंदिर के पास पार्क	45.00	28.00	1260.00			
42	WTC42	12	हिमायपुर उत्तरी	जनप्रिय बिहार पार्क LIG - 105 के सामने	40.00	31.00	1240.00			
43	WTC43	48	सूरज कुण्ड	एल0आई0जी0 039 के सामने पार्क।	49.00	25.00	1225.00			
44	WTC44	10	राजेन्द्र नगर पच्छिमी	एम0पी0 पालिटेक्निक गेट के सामने पार्क	34.00	35.00	1190.00			
45	WTC45	50	विकास नगर लच्छीपुर	LIG 65-66 के पास	33.00	36.00	1188.00			
46	WTC46	56	नेताजी सुभाष चन्द्र बोस	C.A. के सामने पार्क	30.50	38.00	1159.00			
47	WTC47	12	हिमायपुर उत्तरी	जनप्रिय बिहार पार्क LIG - 85 के सामने	36.00	32.00	1152.00			
48	WTC48	49	जाफरा बाजार	अधियारीबाग स्टेट बैंक कालोनी पार्क	96.00	12.00	1152.00			
49	WTC49	56	नेताजी सुभाष चन्द्र बोस	N.S.B, H.I.G. 100 के सामने पार्क	39.50	28.50	1125.75			
50	WTC50	33	रसुलपुर	बजरंगनगर कालोनी में पार्क	45.00	25.00	1125.00			
51	WTC51	33	रसुलपुर	ग्रीन सीटी फेज द्वितीय में पार्क	45.00	25.00	1125.00			
52	WTC52	56	नेताजी सुभाष चन्द्र बोस	H.I.G. पब्लिक हाऊस के पास पार्क	43.50	25.50	1109.25			
53	WTC53	12	हिमायपुर उत्तरी	जनप्रिय बिहार पार्क LIG - 46 के सामने	34.00	32.00	1088.00			

54	WTC54	56	नेताजी सुभाष चन्द्र बोस	E.W.S. 471 के सामने पार्क	39.50	27.40	1082.30			
55	WTC55	20	गिरधरगंज बाजार कुड़ाघाट	झारखण्डी पानी टंकी के सामने पार्क	42.00	25.00	1050.00			
56	WTC56	20	गिरधरगंज बाजार कुड़ाघाट	झारखण्डी हनुमान मंदिर के पीछे पार्क।	42.00	25.00	1050.00			
57	WTC57	50	विकास नगर लच्छीपुर	विकास नगर विस्तार पोस्ट आफिस के पास चित्राश पार्क	35.00	30.00	1050.00			
58	WTC58	55	अलहदादपुर	रीडसाहव धर्मशाला के अन्दर पार्क	40.00	26.00	1040.00			
59	WTC59	20	गिरधरगंज बाजार कुड़ाघाट	आ0वि0में म0न0 353,355,351 के सामने पार्क	40.00	25.00	1000.00			
60	WTC60	50	विकास नगर लच्छीपुर	विकास नगर विस्तार अनील तिवारी EWS 239 के सामने वाला पार्क	40.50	24.00	972.00			
61	WTC61	20	गिरधरगंज बाजार कुड़ाघाट	झारखण्डी मकान नं0 20,25,29 के सामने पार्क	44.00	22.00	968.00			
62	WTC62	70	नकहा नं0 1	महावीरपुरम कालोनी शास्त्रीनगर में दलदर पाठक के आवास के पास पार्क	38.00	25.00	950.00			
63	WTC63	7	राप्तीनगर	बी 317 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	20.00	45.00	900.00			
64	WTC64	7	राप्तीनगर	EWS 372 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	25.00	36.00	900.00			
65	WTC65	50	विकास नगर लच्छीपुर	विकास नगर विस्तार में एस0 के0 श्रीवास्तव एल0आई0जी0 - 44-45 के सामने पार्क	30.00	30.00	900.00			
66	WTC66	50	विकास नगर लच्छीपुर	विकास नगर HIG 58 के सामने	30.00	30.00	900.00			
67	WTC67	70	नकहा नं0 1	शास्त्रीनगर में EWS 66 के सामने पार्क	45.00	20.00	900.00			
68	WTC68	70	नकहा नं0 1	शास्त्रीनगर में EWS 33 के सामने पार्क	45.00	20.00	900.00			

69	WTC69	7	राप्तीनगर	डी 5 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	25.00	35.00	875.00			
70	WTC70	70	नकहा नं0 1	महावीरपुरम कालोनी शास्त्रीनगर में निरज श्रीवास्तव के आवास क पास पार्क	40.00	20.00	800.00			
71	WTC71	50	विकास नगर लच्छीपुर	विकास नगर शान्ती निवास एल0आई0जी0 प्रथम - 231 के सामने पार्क	39.00	20.00	780.00			
72	WTC72	3	महादेवा झारखण्डी 2	मालवीय नगर ट्रांसफार्मर वाला पार्क मुख्य मार्ग पर	25.00	30.00	750.00			
73	WTC73	7	राप्तीनगर	EWS 63 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	25.00	30.00	750.00			
74	WTC74	7	राप्तीनगर	EWS 51 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	25.00	30.00	750.00			
75	WTC75	7	राप्तीनगर	EWS 65 के सामने वाला पार्क राप्तीनगर चतुर्थ चरण	25.00	30.00	750.00			
76	WTC76	7	राप्तीनगर	राप्तीनगर फेज 3 में पूर्वी	25.00	30.00	750.00			
77	WTC77	57	मोहददीपुर	मोहददीपुर	50.00	15.00	750.00			
78	WTC78	70	नकहा नं0 1	शास्त्रीनगर में मैत्रीय पाण्डेय ग्रीन फील	30.00	25.00	750.00			


 15/7/2020
 नोडल अधिकारी एस0बी0एम0/अपर नगर आयुक्त
 नगर निगम, मोरसपुर